

## **LOK SABHA**

List of Questions for ORAL ANSWERS  
*Monday, February 3, 2025/Magha 14, 1946 (Saka)*

**(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports )**

**Total Number of Questions - 20**

### **Projects under NCF in Andhra Pradesh**

\*1. Shri G Lakshminarayana:

Will the Minister of CULTURE

be pleased to state:

(a) the details of projects of Andhra Pradesh State that have been approved under the National Culture Fund (NCF) along with the year of approval;

(b) the details of funds allocated, released and utilised for each approved project under NCF from the said State;

(c) the details of proposals submitted by the said State under NCF along with their current status; and

(d) whether the Government plans to fund additional cultural projects of Andhra Pradesh State under NCF in future and if so, the details thereof?

### **Tax Exemptions and Benefits**

\*2. Ms Kangna Ranaut:  
Shri Suresh Kumar Kashyap:

Will the Minister of FINANCE

be pleased to state:

(a) the distribution of tax exemptions and benefits between corporations and individual taxpayers during the last five years;

(b) the specific policies or measures that have been implemented by the Government to ensure that the middle-class is benefited more from tax exemptions; and

(c) the details of estimated impact of these measures on middle-class taxpayers?

### **Participation of Youth in Viksit Bharat -2047**

\*3. Smt. D K Aruna:  
Shri Eatala Rajender:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government is encouraging youth to drive progress and make the country a developed nation;

(b) if so, the efforts made so far in achieving resolutions of Young Leaders Dialogue, 2025 and the larger goal of Viksit Bharat-2047 and the outcome thereof;

(c) whether the Government has advised the youth to step out of their comfort zones and take risks, so that Global agencies recognise their potential and also to contribute significantly to boost India's GDP;

(d) if so, the details thereof;

(e) the achievements made so far under the schemes like Nehru Yuva Kendra Sangathan (NYKS) and National Young Leaders Programme (NYLP) and such others, being implemented with a view to achieve the goal of Viksit Bharat-2047;

(f) the funds sanctioned/spent under various schemes/programmes being implemented to achieve the goal of Viksit Bharat-2047, during the last ten years, State-wise; and

(g) the future action plan worked out/implemented in this regard along with the status of participation of NGOs, State-wise?

### **Fraud Cases in Banks**

\*4. Dr. D. Purandeswari:  
Dr. Shrikant Eknath Shinde:

Will the Minister of FINANCE

be pleased to state:

(a) the details of the number of bank-fraud related cases reported during the last five years, year and bank-wise;

(b) whether the Government has data on the average investigation time in bank fraud related cases and if so, the details thereof;

(c) the steps taken by the Government to expedite the investigation of such cases since January 2020;

(d) whether the Government has taken any initiatives to prevent fraud and loan defaults in public sector banks and if so, the details thereof along with the extent to which these have been effective thereto; and

(e) whether the Government is considering to create a special investigation unit for bank fraud related cases and if so, the details thereof?

### **Criteria for designating Heritage City**

\*5. Shri Manish Tewari:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Union Territory of Chandigarh is designated as a heritage city;

(b) the details of specific/established criteria for designating a city as a heritage city by the Government of India, UNESCO or any other international organisations;

(c) the details of designated heritage cities in the country, State/UT-wise; and

(d) the details along with the number of heritage cities across the world, country-wise?

### **Construction of Permanent Campus for Kendriya Vidyalaya, Tarakeswar**

\*6. Shri Jagannath Sarkar:

Will the Minister of EDUCATION

be pleased to state:

(a) the status of the construction of the permanent campus for Kendriya Vidyalaya (KV) Tarakeswar, West Bengal and the reasons for the delay, if any;

(b) whether the Government has allocated funds and resources to expedite the construction process for the above campus and if so, the details thereof;

(c) whether KV, Tarakeswar is currently operating from a temporary accommodation and meets the required standards for quality education; and

(d) the steps being taken by the Government to ensure that KV, Tarakeswar receives adequate facilities to expand its educational offerings including introduction of Commerce and Humanities streams?

### **Unclaimed Insurance Funds**

\*7. Shri Vijayakumar *Alias* Vijay Vasanth:  
Shri Manickam Tagore B:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has any data on the total amount of unclaimed insurance funds in the country and if so, the details thereof along with the amount claimed by beneficiaries from that amount during the last three years;

(b) the number of life insurance policies which are currently unclaimed along with the average amount due to each policy holder;

(c) whether the Government has taken any steps to raise awareness about unclaimed insurance funds and if so, the proposed legislation or regulatory changes made to simplify the process of claiming unclaimed insurance funds and reduce unclaimed policies;

(d) whether the nominees are required to search each insurer's website individually to locate unclaimed funds and if so, the reasons therefor along with the steps taken by the Government to create a centralized database to facilitate the beneficiaries;

(e) the number of insurance companies which are currently complying with IRDAI guidelines to list unclaimed amounts of 1000 or more on their websites;

(f) whether the Government plans to address concerns around data privacy and security in the process of claiming unclaimed insurance funds along with the number of e-insurance accounts opened through CDSL or NSDL and the way by which it has impacted the number of unclaimed insurance funds;

(g) the measures taken to prevent insurance companies from rejecting claims for unclaimed funds due to minor discrepancies in documentation; and

(h) the average time taken by the insurers to process claims for unclaimed funds along with the details of penalties defined for delays in processing claims?

### **Outstanding Loan against Farmers**

†\*8. Shri Hanuman Beniwal:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has the details regarding outstanding loan of various categories of banks against farmers in different States including Rajasthan;

(b) if so, the details thereof;

- (c) whether the Government proposes to formulate any scheme to wave off the entire agriculture loans outstanding against the farmers so as to empower them economically;
- (d) if so, the details thereof and the timeline fixed for implementation thereof; and
- (e) if not, the reasons therefor?

### **KGBVs in Bodoland Territorial Region and NER**

- \*9. Shri Joyanta Basumatary:  
Shri Pradyut Bordoloi:

Will the Minister of EDUCATION

be pleased to state:

- (a) the details regarding the funds allocated and utilised for Kasturba Gandhi Balika Vidyalayas (KGBVs) since the inception of scheme in Bodoland Territorial Region and North Eastern Region (NER);
- (b) the criteria adopted to open KGBV in the blocks of aspirational districts;
- (c) whether the Government has any plans to revise the same;
- (d) the details of KGBVs currently operating from rented premises and partially constructed buildings in the NER; and
- (e) the details regarding the vacant posts of teachers in KGBVs in NER and the all India average for the same?

### **National Youth Festival, 2025**

- \*10. Shri Alok Sharma:  
Shri Naba Charan Majhi:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the details of steps taken by the Government to ensure participation of marginalized communities, youth from remote areas and Divyang people in the National Youth Festival;
- (b) whether the Government has implemented a hybrid model for the National Youth Festival, 2025 by allowing virtual participation to ensure wider engagement;
- (c) if so, the details thereof; and
- (d) the details of the arrangements made by the Government to organize the said Festival on a large scale in each State and particularly in Sidhi and Singrauli districts of the Sidhi Parliamentary Constituency?

### **Devaluation of Indian Rupee**

- \*11. Shri Anto Antony:

Will the Minister of FINANCE

be pleased to state:

- (a) the factors that have contributed to the recent sharp devaluation of the Indian Rupee;
- (b) the measures taken by the Government to mitigate the impact of this devaluation on inflation and the cost of living for the common citizen;
- (c) whether the Government plans to revisit the exchange rate policy framework adopted in 2010; and

(d) if so, the details along with the proposed changes thereof?

### **Special Assistance under SASCI Scheme**

\*12. Shri Dhairyasheel Sambhajirao Mane:  
Shri Sudheer Gupta:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has approved 40 projects for development of lesser known tourism sites in twenty three States in the country under Special Assistance to States/Union Territories for Capital Investment (SASCI) Scheme;

(b) if so, the details thereof, State/UT and location-wise;

(c) the aims and objectives of the said initiative;

(d) the manner in which said initiative of the Government will help local economies of the lesser known tourist destinations and in generating employment opportunities in the country; and

(e) the total amount of funds sanctioned and released by the Government for the said purpose?

### **Setting up of University in Daman and Diu**

†\*13. Shri Patel Umeshbhai Babubhai:

Will the Minister of EDUCATION

be pleased to state:

(a) whether there is no recognised university in the Union Territory of Dadra and Nagar Haveli and Daman and Diu thereby causing a lot of hardships to the student community there;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the Government is aware that the students seeking basic and higher education are compelled to get education in universities of Gujarat, Maharashtra, Goa and Karnataka;

(d) if so, whether the Government proposes to set up a university of high standard to benefit the students of the Union Territory of Daman and Diu; and

(e) if so, the details thereof and if not, the reasons therefor?

### **PM-SYM Yojana**

†\*14. Shri Gyaneshwar Patil:  
Shri Bhumare Sandipanrao Asaram:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the number of beneficiaries enrolled under the Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) Yojana in Madhya Pradesh, Chhatrapati Sambhaji Nagar (Aurangabad) and Dadra and Nagar Haveli;

(b) the eligibility criteria for workers under the said yojana and whether any special provisions have been made for the workers of unorganized sector, if so, the details thereof;

(c) the total amount allocated and utilized under the said yojana in Madhya Pradesh, Maharashtra and Dadra and Nagar Haveli during the last three years;

(d) the monthly amount of pension provided under the said yojana;

(e) whether any challenges related to the delayed pension disbursement or administrative hurdles in ensuring timely payment to the beneficiaries thereunder have come across and if so, the details thereof; and

(f) the measures being taken by the Government to increase awareness about the said yojana along with the steps taken to ensure easy access for registration for the same?

### **Promotion and Preservation of Cultural Heritage in Assam**

\*15. Md. Rakibul Hussain:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has taken specific initiatives to promote and preserve the rich cultural heritage of Dhubri, Assam particularly the region's traditional art forms, languages and festivals, if so, the details thereof;

(b) the details of the measures being implemented by the Government to enhance infrastructure and funding for cultural institutions and events in Dhubri, ensuring that local artists, cultural practitioners and organizations have access to necessary resources and support; and

(c) the details of the measures being taken by the Government to ensure inclusivity and representation of all cultural and ethnic communities in promoting Assam's identity at the national level?

### **Welfare Schemes for Youth**

†\*16. Shri Utkarsh Verma Madhur:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of various schemes formulated/implemented for the welfare of youth belonging to Tharu and other tribes, State and district-wise;

(b) the number of sports complexes in Uttar Pradesh;

(c) whether the Government proposes to build a sports complex in Lakhimpur Kheri district and if so, the details thereof;

(d) the number of youth hostels in the country and whether the Government proposes to build a youth hostel in above-mentioned district of Uttar Pradesh to support the youth of this area to establish themselves in the field of sports and other areas and if so, the details thereof; and

(e) whether the Government proposes to formulate any scheme to create employment opportunities for the unemployed youth of the urban areas on the lines of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and if so, the details thereof?

### **Internship to Youths under PMIS**

†\*17. Shri Sanatan Pandey:

Shri Chandra Prakash Choudhary:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government has prepared any comprehensive action plan to provide internship opportunities to one crore youth under the Pradhan Mantri Internship Scheme (PMIS),

announced in the Budget 2024-25 and if so, the details thereof;

(b) the steps being taken to partner with the top 500 companies under the said scheme along with the details thereof;

(c) whether the said scheme is likely to improve employment skills and future employment opportunities of the youth and if so, the details thereof; and

(d) the details of internships provided under the said scheme in the country, State-wise particularly in Uttar Pradesh, Jharkhand and Haryana?

### **Tax Collection after Reduction in Corporate Tax Rates**

\*18. Shri Bhartruhari Mahtab:  
Shri Balabhadra Majhi:

Will the Minister of FINANCE

be pleased to state:

(a) whether there has been an overall increase in tax collections and foreign investment inflows after reduction in corporate tax rates, if so, the details thereof, year-wise;

(b) the industry-wise details of tax benefits extended and their impact on economic growth;

(c) the specific incentives being considered by the Government to attract more international corporations like Apple, Google and Tesla to establish manufacturing unit in the country; and

(d) the manner in which these initiatives impact tax revenue and economic growth to achieve the India's vision of becoming \$5 trillion economy?

### **Cultural Function and Production Grant Scheme**

\*19. Shri Anurag Sharma:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the Cultural Function and Production Grant Scheme (CFPGS) including the eligibility criteria, types of activities supported and the quantum of assistance provided thereunder;

(b) the details of the number of applications received and approved under the said scheme during the last three years, State-wise;

(c) the measures taken by the Government to promote and support cultural functions and productions particularly in rural and underserved areas;

(d) the details of the steps taken by the Government to ensure transparency and accountability in the selection process and utilization of funds under the said scheme; and

(e) the plans of the Government to expand and strengthen the CFPGS including increasing funding and supporting more diverse range of cultural activities thereunder?

### **Welfare and Development of Performing Artists**

\*20. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has taken adequate measures for the welfare and development of performing artists of traditional art, culture, dance, drama and songs from Tamil Nadu and if so, the details thereof;

(b) the total funds sanctioned and released for the welfare of performing artists from the said State during each of the last ten years; and

(c) the total number of artists who have gone abroad during the last ten years under the cultural exchange programmes and other schemes of the Ministry?

New Delhi  
Tuesday, January 28, 2025/  
Magha 7, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

# INDEX

(Ministry-Wise)

Corporate Affairs	: 17
Culture	: 1, 5, 15, 19, 20
Education	: 6, 9, 13
Environment, Forest and Climate Change	:
Finance	: 2, 4, 7, 8, 11, 18
Labour and Employment	: 14
Skill Development and Entrepreneurship	:
Tourism	: 12
Youth Affairs and Sports	: 3, 10, 16

## Remarks

# LOK SABHA

List of Questions for WRITTEN ANSWERS  
Monday, February 3, 2025/Magha 14, 1946 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports )

Total Number of Questions - 230

## Beautification of Heritage Sites in Nalanda

†1. Shri Kaushalendra Kumar:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government proposes to take any special steps for the beautification of the famous, very ancient heritage sites in Nalanda, if so, the details thereof; and
- (b) whether the Government is working on any action plan for construction of a Five Star Hotel in Rajgir for providing better facilities to the pilgrims and International tourists visiting there and if so, the details thereof?

## Khelo India Centres in Tamil Nadu

2. Shri Malaiyarsan D:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the total number of Khelo India Centres established under the 'Khelo India Scheme' within Tamil Nadu;
- (b) the number of youth athletes identified and provided with training and financial assistance under the said Scheme within said State during the last three years;
- (c) the total amount of financial assistance allocated under the said Scheme to the said State so far;
- (d) the details of the progress made in the implementation of the Khelo India University Games and Khelo India School Games, including the number of participants and the regions involved;
- (e) the steps being taken by the Government to improve sports infrastructure in rural and underserved areas, particularly through the said Scheme, and the number of new facilities established in these regions; and
- (f) the measures being taken to ensure to provide comprehensive training in both traditional and modern sports?

### **Compliance of End-of-Life Vehicles Rules, 2025**

- †3. Shri Arun Govil:  
 Shri Vijay Baghel:  
 Ms Kangna Ranaut:  
 Shri Naba Charan Majhi:  
 Shri Manish Jaiswal:  
 Dr. Bholu Singh:  
 Shri Mahesh Kashyap:  
 Shri Tejasvi Surya:  
 Shri Tapir Gao:  
 Dr. Rajesh Mishra:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the objectives of the rules notified for End-of-Life Vehicles (ELVs) and the manner in which the said rules have been designed to reduce waste and pollution associated with the disposal of these vehicles;

(b) the number of authorized vehicle scrapping facilities currently operational in the country and their compliance with environmental safety norms;

(c) whether the Government plans to provide incentives to encourage vehicle owners to responsibly scrap old vehicles and transition to eco-friendly alternatives;

(d) the enforcement measures adopted to ensure strict adherence to the new rules among vehicle manufacturers, dealers and recycling units; and

(e) whether any special arrangements are being made on priority basis to prevent pollution in Singrauli district as it is an industrial and heavily polluted area?

### **Discontinuance of Grants to Theatre Groups**

4. Shri Adhikari Deepak Dev:

Will the Minister of CULTURE

be pleased to state:

(a) whether it is true that the Government has discontinued/likely to discontinue matching and production grant of some theatre groups; and

(b) if so, the reasons therefor along with the details of the grant discontinued to the theatre groups during each of the last two years, State-wise?

### **Net Zero Emissions Target by 2070**

- †5. Shri Sukhjinder Singh Randhawa:  
 Smt. Smita Uday Wagh:  
 Shri Shankar Lalwani:  
 Shri Dilip Saikia:  
 Shri Chandra Prakash Joshi:  
 Shri Mahesh Kashyap:  
 Smt. Aparajita Sarangi:  
 Shri Jagdambika Pal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the specific steps being taken by the Government to achieve India's target of net zero emissions by 2070 after the reduction in green house gas emissions by 7.93% as reported in 2020;

(b) whether there is a framework available and system in place to monitor progress made towards achieving the target of net zero emissions by 2070; and

(c) the details of manner in which the Government is likely to ensure transparency and accountability in the reporting of reduction in emissions?

### **Skill Development Centre to Youth for Employment**

†6. Shri Radheshyam Rathiya:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether special skill development initiatives has been launched in districts of Chhattisgarh including Raigarh, Jashpur and Sarangarh to enhance the employability of youth as many youth are facing difficulty in getting employment there and if so, the details thereof;

(b) whether the Government is contemplating to set up a dedicated skill development centre in said districts of Chhattisgarh to empower youth with the skills required for employment in the local industrial sector; and

(c) if so, the details thereof?

### **Implementation of NEP 2024**

7. Shri Kodikunnil Suresh:

Will the Minister of EDUCATION

be pleased to state:

(a) the current status of the implementation of the National Education Policy (NEP) 2024 across the country, including timelines for key phases of rollout at school and higher education levels;

(b) the primary focus areas prioritized in the initial stages of policy implementation, especially with respect to skill development, multilingual education and digital learning infrastructure;

(c) the steps being taken by the Government to ensure smooth integration of policy guidelines into State education system and whether State Governments and stakeholders have been consulted in this regard;

(d) the allocation of funds and resources dedicated to policy for current financial year along with provisions for teacher training, curriculum development and infrastructure upgrades; and

(e) the specific challenges identified during the early stages of implementation and the measures being taken to address them?

### **CSR Fund for Conservation and Maintenance Work**

8. Shri Y S Avinash Reddy:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has been receiving the proposals for release of CSR Funds for conservation and maintenance work of historical monuments in the country;

- (b) if so, the details thereof including Andhra Pradesh; and
- (c) the action plan formulated for conserving and maintaining the monuments and other historical sites in Andhra Pradesh along with the funds allocated and released so far?

### **Increasing of Maximum Working Hours**

9. Shri Rajmohan Unnithan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the Government has taken note of the recent proposals by corporate leaders to increase the maximum working hours to 70 or 90 hours a week and if so, the details thereof along with the Government's stance on it;
- (b) the measures being considered to protect workers' rights in this context; and
- (c) the details of assessment by the Government for the potential impact of extended working hours on workers' physical and mental health and the manner in which to ensure that the workers' well-being is prioritized?

### **Teachers Training Programmes under Samagra Shiksha Abhiyan**

10. Shri Mani A:

Will the Minister of EDUCATION

be pleased to state:

- (a) the details of the types of training programmes available for teachers under the Samagra Shiksha Abhiyan and the measures followed by the Government to ensure that teachers are equipped with modern teaching methodologies;
- (b) the details of the number of teachers trained in the various programmes and its impact on teaching quality;
- (c) the content and methodologies used in the teacher training programmes under the Abhiyan;
- (d) the measures being taken by the Government to ensure that teachers in rural and remote areas have access to quality training programmes under the Abhiyan;
- (e) the budget allocated for teacher training programmes under the Abhiyan and the increase in funding for these programmes over the years; and
- (f) whether the Government has conducted any assessments on the impact of these training programmes on teaching quality and student learning outcomes?

### **Lack of formal Service Rules for Forest Rangers in Assam**

11. Shri Gaurav Gogoi:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether the Government is aware that there are currently no formal service rules governing the Forest Rangers in the State of Assam;
- (b) if so, the steps proposed to be taken to formulate and implement formal service rules for Forest Rangers in the said State, including the timeline fixed for the same;
- (c) the measures adopted to address the grievances of Forest Rangers in Assam, especially

concerning their service conditions, career progression and other employment-related issues; and

(d) whether the Government has undertaken any consultations with relevant stakeholders including Forest Ranger associations, to ensure that their concerns are adequately addressed?

### **Status of PM-SYM Yojana**

12. Shri C N Annadurai:  
Shri Selvam G:  
Shri Navaskani K:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the original enrollment targets set for the Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Yojana and the details of strategies to achieve these targets;

(b) the steps are being taken by the Government to ensure wider participation of eligible workers in the unorganized sector;

(c) whether the Government has partnered with local bodies, NGOs or community organizations to improve outreach for the Yojana and if so, the details thereof;

(d) the details of the monthly or annual contribution amount required from beneficiaries under the PM-SYM Yojana for different age groups;

(e) the details of the total amount disbursed as pension benefits under the PM-SYM Yojana so far;

(f) the manner in which the Government addressing the issue of low enrollment & irregular contributions among informal sector workers;

(g) the details of the percentage of women beneficiaries under the PM-SYM Yojana; and

(h) whether there are any specific measures to encourage women workers and socially marginalized groups to enroll in the Yojana and if so, the details thereof?

### **Applicants Eligible and Applications Received under PMIS**

13. Shri Bastipati Nagaraju:  
Shri Abhishek Banerjee:  
Shri Tariq Anwar:  
Shri Balashowry Vallabhaneni:  
Ms Mahua Moitra:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the total number of applications received and accepted under the PM Internship Scheme since its inception along with the number of people enrolled under the scheme, State-wise including Bihar and district-wise details of Andhra Pradesh;

(b) the number of companies empanelled under the scheme to offer internships and the sector-wise breakdown of these companies along with the details of the companies in which internships are being provided to the selected applicants;

(c) the number of internships provided by each company under the scheme;

(d) the details of the selection process and the time by which the selection is likely to be completed;

(e) whether the persons who have been selected have started the internship and if so, the details thereof;

(f) whether the Government aims to provide internships to 1 crore individuals in a year and if so, the details thereof; and

(g) the steps taken by the Government for the effective implementation of the PM Internship Scheme, 2024 to bridge the skill gap in the corporate sector?

### **Vocational Education and Skill Based Learning**

14. Shri P C Mohan:

Will the Minister of EDUCATION

be pleased to state:

(a) the steps being taken by the Government to integrate vocational education and skill-based learning in schools and higher education institutions under the New Education Policy (NEP) in urban areas across the country;

(b) whether the NEP has introduced measures to enhance the digital readiness of students in urban centers; and

(c) the initiatives taken by the Government to promote inter-disciplinary learning and research among students?

### **Skill Development of Marginalized Communities**

†15. Shri Vijay Baghel:  
Shri Lumba Ram:  
Shri Dineshbhai Makwana:  
Shri Praveen Patel:  
Shri P P Chaudhary:  
Shri Bidyut Baran Mahato:  
Dr. K Sudhakar:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the steps being taken by the Government to ensure that marginalised and deprived communities benefit from the Skills Strengthening for Industrial Value Enhancement (STRIVE) initiative;

(b) whether there are any future expansion plans for the STRIVE initiative, if so, the details thereof;

(c) whether the Government is planning to include any new skill sectors or industries under the said initiative;

(d) the total number of individuals from said communities being trained from Karnataka especially from Chikkaballapur; and

(e) the details of various schemes and policies of the Government helped in uplifting and empowering said communities of Karnataka?

### **Special Programmes for the Conservation and Promotion of Cultural and Historical Sites in Punjab**

16. Shri Charanjit Singh Channi:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has launched special programmes for the conservation and promotion of cultural and historical sites in Punjab, if so, the details thereof;

(b) whether any specific sites have been selected under these programmes and if so, the budget allocated for their development; and

(c) whether the development of these sites has benefited the local communities and if so, the details of these benefits?

### **Aatmanirbhar Bharat Rojgar Yojana**

17. Prof. Varsha Eknath Gaikwad:  
Shri Bhaskar Murlidhar Bhagare:  
Smt. Supriya Sule:  
Dr. Amol Ramsing Kolhe:  
Shri Nilesh Dnyandev Lanke:  
Shri Mohite Patil Dhairyasheel Rajsinh:  
Shri Amar Sharadrao Kale:  
Shri Bajrang Manohar Sonwane:  
Shri Sanjay Dina Patil:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of employment generated under the Aatmanirbhar Bharat Rojgar Yojana since its inception in the State of Maharashtra;

(b) the details of the eligibility criteria for availing benefits under the Aatmanirbhar Bharat Rojgar Yojana;

(c) whether there has been any recent revision to these criteria and if so, the details thereof;

(d) the details of steps are being taken to ensure equitable implementation of the Aatmanirbhar Bharat Rojgar Yojana across all States and regions;

(e) the percentage of beneficiaries under the scheme from the informal sector and the manner in which the scheme contributed to formalize employment;

(f) whether the Government provide breakdown of the employment generated under the scheme in the State of Maharashtra; and

(g) the details of mechanisms are in place to monitor the progress of the Aatmanirbhar Bharat Rojgar Yojana and any assessment that could have been conducted to measure its effectiveness?

### **Impact of India Opposing EU's CBAM**

18. Thiru Dayanidhi Maran:

Will the Minister of FINANCE

be pleased to state:

(a) whether there has been any inter-ministerial discussion or consultation on the potential trade impact of India opposing EU's Carbon Border Adjustment Mechanism (CBAM), given its goal of curbing global carbon emissions and if so, the details thereof;

(b) whether the Government has any alternative financial measures or incentives to demonstrate its commitment to reduce carbon emissions and if so, the details thereof;

(c) the measures taken by the Government to insulate global shocks in carbon-intensive industries/sectors like steel, cement and fertiliser in the country by forcing transition to low-carbon production methods; and

(d) the manner in which the Government is balancing trade competitiveness and environmental sustainability in response to CBAM?

### **Expenditure under Major Scheme**

19. Shri Durai Vaiko:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

the details of beneficiaries and expenditure incurred under major schemes of the Ministry of Labour and Employment in the Tiruchirappalli and Pudukottai districts of Tamil Nadu during the last five years, year-wise?

### **Financial Crisis in Central Universities**

20. Mr Pathan Yusuf:

Will the Minister of EDUCATION

be pleased to state:

(a) whether it is a fact that various Central Universities in the country are facing huge financial crisis for the last five years;

(b) if so, the details of request made by various Universities to the Government and other various subsidiaries during the last five years;

(c) the details of the fund sanctioned to JNU, JMI, AMU, HCU and DU separately during the last five years, year-wise; and

(d) the details of fund utilised by these Central Universities in academic and non-academic expenditure during the last five years?

### **SASCI Scheme**

21. Smt. Smita Uday Wagh:  
Shri Dharambir Singh:  
Smt. Aparajita Sarangi:

Will the Minister of TOURISM

be pleased to state:

(a) the manner in which the Ministry of Tourism prioritizes the selection of projects under the Special Assistance to States for Capital Investment (SASCI) scheme along with the details of criteria for the scheme;

(b) the specific strategies being implemented by the Ministry of Tourism to ensure the successful development of the 40 approved projects aimed at lesser-known destinations;

(c) whether there are initiatives in place to promote these lesser-known destinations internationally, if so, the details thereof; and

(d) whether there is any provision under this scheme to include the Bhiwani-Mahendergarh Lok Sabha constituency, if so, the details thereof?

### **Audit of Funds allocated to PM POSHAN**

22. Dr. Bhola Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) the rationale behind increasing the material cost under the PM POSHAN scheme and its impact on quality of meal;

(b) whether third-party audits are being conducted to ensure the proper utilization of funds allocated for improving the quality of meals;

(c) the number of students benefitting from the scheme including data on increased nutritional intake; and

(d) the key challenges faced/being faced in implementing the scheme across the country and the remedial measures taken by the Government?

### **Loss to Retail Traders**

23. Shri Sribharat Mathukumilli:

Will the Minister of FINANCE

be pleased to state:

(a) whether the recent analysis by SEBI revealed that retail traders collectively made a net loss of 1.81 lakh crore, with 93% of traders incurring losses;

(b) the details of the measures taken by SEBI after the study to address these findings;

(c) whether SEBI has undertaken any study or comparison of countries that have implemented similar regulations and the outcomes from such regulations;

(d) whether the Government has conducted any study on the effectiveness of restrictive measures adopted by SEBI and if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government proposes any awareness programme for traders rather than restrictive measures and if so, the details thereof?

### **Nano Bubble Technology**

24. Shri Rajesh Verma:

Smt. Shambhavi:

Dr. Shrikant Eknath Shinde:

Shri Naresh Ganpat Mhaske:

Dr. D. Purandeswari:

Shri Ravindra Dattaram Waikar:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the expected environmental and ecological benefits of implementing Nano Bubble Technology for algae removal and water purification;

(b) the details of difference between the Nano Bubble Technology and the conventional methods of water purification and the manner in which it aligns with the goals for sustainable water management of the country;

(c) the steps taken by the Government to ensure the proper hygiene and the health of the aquatic animals in the different wildlife conservation sites since 2019;

(d) whether there are mechanisms in place to monitor the long-term impact of this technology on water quality and animal health if implemented widely, if so, the details thereof; and

(e) whether the Government is considering to install the afore-mentioned technology in wildlife

conservation sites of different States, especially in Maharashtra and Bihar?

### **Preparation for Los Angeles, 2028 Olympics**

25. Shri Anup Sanjay Dhotre:  
Shri Yogender Chandolia:  
Shri Dharambir Singh:  
Shri Bhojraj Nag:  
Shri Parbhubhai Nagarbhai Vasava:  
Shri Pradeep Kumar Singh:  
Smt. Kriti Devi Debbarman:  
Shri Khagen Murmu:  
Shri Chandra Prakash Joshi:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of the schemes to improve the infrastructure and facilities for the training of the athletes of the country in view of the preparation for the 2028 Olympics to be held at Los Angeles;

(b) the manner in which the Government is working with the private sector and corporate sponsors to raise funds to provide support to prepare the country for 2028, Olympics;

(c) whether there is any proposal to set up any new sports college in Kanker and Balod keeping in view that the demand for sports and physical education courses is increasing;

(d) if not, whether the setting up of the said college is likely to be announced in the Budget of this year; and

(e) whether the Government has any proposal for budget provision for promoting sports in the Kanker Baster division and if so, the details thereof?

### **Coastal Erosion**

26. Dr. Hemant Vishnu Savara:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has identified the coastal areas which are facing serious erosion problems;

(b) if so, the details thereof, Coastal line and State-wise;

(c) the action plan drawn up to repair the damage caused by the coastal erosion; and

(d) the steps taken/proposed to be taken by the Government to mitigate coastal erosion in the country including Palghar district in Maharashtra and whether there are any plans for constructing protective infrastructure, if so, the details in this regard?

### **APAAR for Digital Education**

27. Shri Arun Bharti:

Will the Minister of EDUCATION

be pleased to state:

(a) the measures taken by the Government to address the privacy and data security concern regarding the Automated Permanent Academic Account Registry (APAAR) system, especially for

students under 18 years of age;

(b) whether the Government has any plan to integrate the APAAR system with other digital initiatives in education;

(c) the steps taken by the Government to ensure the uniform implementation of the above system in the urban and rural areas, especially in the far-flung and under-privileged areas;

(d) whether the Government has the data regarding the expected duplicate or false certificates which will be curbed with the above system, if so, the details thereof; and

(e) whether the Government has any plans to expand APAAR system beyond school education to track skill development and professional certifications, creating a lifelong academic record for all citizens in next 10 years, if so, the details thereof?

### **Guru-Shishya Parampara Scheme**

†28. Shri Chandan Chauhan:  
Shri Satpal Brahamchari:  
Shri Sanatan Pandey:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has formulated any comprehensive action plan under the financial assistant (Repertory Grants) in line with the Guru-Shishya Parampara for performing arts activities like theatre groups, musical troupes, Sangeet mandalies and Baal Rang Manch;

(b) if so, the details thereof;

(c) the details of criterion fixed for granting financial assistance to the Gurus and Shishyas under the said scheme;

(d) whether the said scheme has encouraged budding artists in the field of traditional art styles and performing arts, if so, the details thereof; and

(e) the number of Gurus and Shishyas provided with financial assistance under the said scheme so far, State-wise particularly in Uttar Pradesh and Haryana?

### **KV and PM SHRI School in Madhya Pradesh**

29. Shri Vishnu Datt Sharma:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has given approval for setting up of Kendriya Vidyalaya (KV) and Pradhan Mantri School for Rising India (PM SHRI) schools in Khajuraho Lok Sabha Parliamentary Constituency of Madhya Pradesh especially in Katni and Khajuraho districts;

(b) if so, the details of the measures taken by the Government for completion of this project and its current status along with the timeline fixed by the Government for execution of these schools; and

(c) if not, the reasons therefor?

### **Atal Pension Yojana (APY)**

30. Shri Prabhakar Reddy Vemireddy:  
Shri Anurag Sharma:

Will the Minister of FINANCE

be pleased to state:

(a) whether any assessment has been made to find out the people eligible to enroll under Atal Pension Yojana (APY);

(b) the current status of the Atal Pension Yojana including the number of enrolled beneficiaries since its inception along with the total amount of pension accumulated, State-wise including Nellore district of Andhra Pradesh;

(c) the measures taken by the Government to increase awareness and enrollment under the APY particularly among unorganized sector workers along with the efforts being made to cover more people under APY;

(d) whether the Government has eliminated the income tax payers from this scheme with the objective of targeting beneficiaries and the other plans of the Government to expand the coverage and benefits of the APY along with the challenges faced in disbursing the benefits under APY;

(e) whether the Government proposes to increase the minimum guaranteed pension amount and if so, the details thereof; and

(f) the steps taken by the Government to ensure seamless operation of the APY, including integrating the scheme with other social security initiatives?

#### **Overdraft Facility to Beneficiaries of PMJDY**

†31. Smt. Delkar Kalaben Mohanbhai:  
Shri Gyaneshwar Patil:  
Shri Bhumare Sandipanrao Asaram:

Will the Minister of FINANCE

be pleased to state:

(a) the total number of beneficiaries under Pradhan Mantri Jan Dhan Yojana (PMJDY) across the country;

(b) the details of beneficiaries of PMJDY in Dadra and Nagar Haveli, Madhya Pradesh and Sambhaji Nagar district of Maharashtra;

(c) whether overdraft facilities is being provided to the beneficiaries under the said scheme; and

(d) the amount of accident insurance coverage provided under the said scheme along with the details thereof?

#### **Green House Gas Emission**

†32. Shri Murari Lal Meena:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the steps taken by the Government so far to reduce Green House Gas Emission in the urban areas of the country, particularly in the cities selected under Smart City Mission;

(b) whether major urban areas of Rajasthan, particularly Jaipur and Dausa, are being affected by rising temperatures and urban heat island effect due to global warming and if so, the details thereof;

(c) whether the Government proposes to implement special schemes for green energy, electrification of public transport and increasing urban green cover in various other urban areas including Dausa and if so, the details thereof; and

(d) the amount spent by the Government to deal with climate change in urban areas of Rajasthan and impact thereof?

### **Encroachment of Forest Land**

†33. Smt. Manju Sharma:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has received any information from various States of the country about encroachment of forest land;

(b) if so, the details of forest area under encroachment in the country, State and UT-wise;

(c) the details of steps taken by the Government to remove the said encroachment;

(d) the details of provisions made by the Government to prevent encroachment of forest land; and

(e) the status of implementation of the provisions by the States and the reaction of the Government thereto in this regard?

### **Development of THAWE PEETH**

34. Dr. Alok Kumar Suman:

Will the Minister of TOURISM

be pleased to state:

(a) the steps taken by the Government to promote the THAWE PEETH of Gopalganj district of Bihar under the Government of India religious development programme;

(b) whether the Government is not considering to develop THAWE PEETH of Gopalganj district of Bihar despite large number of representations from Members of Parliament; and

(c) if so, the details and reasons therefor?

### **NYKS and Youth Hostels in Andhra Pradesh**

35. Shri G M Harish Balayogi:  
Shri B K Parthasarathi:  
Shri Bastipati Nagaraju:  
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the total number of Nehru Yuva Kendra Sangathans (NYKS) and Youth Hostels in Andhra Pradesh, district-wise;

(b) the details of programmes conducted by NYKS in the said State during the last three years, district-wise;

(c) the number of youth hostels built in the Andhra Pradesh during the last five years and whether the Government has any plans to establish more such hostels in the said State and if so, the details of the locations and if not, the reasons therefor;

(d) whether the State Government has provided the necessary land and other infrastructure for building of such hostels during the last five years, if so, the details thereof and if not, the reasons therefor;

(e) the number of sportspersons which have utilised the hostel facilities in the said State, year-wise;

(f) the total number of National Youth Volunteers deployed in the said State during the last three years, district-wise;

(g) whether the Government has taken any initiative to train volunteers of NYKS in disaster management activities and if so, the details thereof and if not, the reasons therefor;

(h) whether the Government is planning to develop NYKS/'Girl Child specific NYKS' in every district and if so, the details thereof and if not, the reasons therefor; and

(i) the details of vacancies in NYKS and Youth Hostels in the country particularly in the said State, State and district-wise?

### **Disaffiliation and Downgrading Schools by CBSE**

36. Dr. Kalyan Vaijinathrao Kale:  
Shri Balwant Baswant Wankhade:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has recently withdrawn affiliation of certain schools and also downgraded some schools from senior secondary to secondary level in the country, if so, the names and locations of disaffiliated and downgraded schools by CBSE State-wise, especially in Maharashtra, Delhi and Rajasthan;

(b) the steps being taken by the Government to support those students who are affected by disaffiliation and downgrading of schools by transitioning them to other schools to continue their education;

(c) whether the Government has any data about the downgraded schools which are affiliated with CBSE till date;

(d) whether it is true that after disaffiliation from CBSE such schools are applying again for affiliation, if so, the details thereof, State-wise especially in Maharashtra; and

(e) whether any measures are being taken by the Government to prevent dummy or non-attending schools affiliated with CBSE and if so, the details thereof?

### **Enrollment of SC/ST Students in IIMs**

†37. Shri Narayan Tatu Rane:

Will the Minister of EDUCATION

be pleased to state:

(a) the number and details of the student belonging to the General, most Backward Classes as well as Scheduled Castes and Scheduled Tribes (SC/ST) enrolled in the Indian Institutes of Management (IIMs) during the last ten years;

(b) whether the number of SC/ST student in the IIMs is very low despite the fact that IIMs have been following reservations policy laid by the Government in principle for the last three years;

(c) if so, the details thereof and the reasons for the poor implementation of the reservation policy;

(d) whether the Government has provided any financial assistance for students belonging to the SC/ST to enable them to get admission in the IIMs during the said period; and

(e) if so, the details thereof and if not, the reasons therefor?

**MoU between IEPFA and ACCA**

38. Shri Tejasvi Surya:  
 Dr. Hemant Vishnu Savara:  
 Smt. Shobhanaben Mahendrasinh Baraiya:  
 Smt. Kamlesh Jangde:  
 Shri Yogender Chandolia:  
 Shri Vishweshwar Hegde Kageri:  
 Shri Bhartruhari Mahtab:  
 Shri P P Chaudhary:  
 Shri Pradeep Kumar Singh:  
 Shri Damodar Agrawal:  
 Shri Kota Srinivasa Poojary:  
 Smt. Kriti Devi Debbarman:  
 Shri Khagen Murmu:  
 Shri Parshottambhai Rupala:  
 Shri Balabhadra Majhi:  
 Shri Anurag Singh Thakur:  
 Shri Mahesh Kashyap:  
 Shri Praveen Patel:  
 Shri Anup Sanjay Dhotre:  
 Shri Tapir Gao:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the outcome the Government expects from the MoU signed between the Investor Education and Protection Fund Authority (IEPFA) and the Association of Chartered Certified Accountants (ACCA) in terms of enhancing financial literacy among school children;

(b) the way by which the "Financial Education for You" programme is integrated with the existing school curriculum;

(c) whether there are any strategies in place with the Government to implement the "Financial Education for You" programme in rural schools;

(d) if so, the details thereof; and

(e) whether the Government is planning to implement the "Financial Education for You" in Tribal dominated area like Palghar district in Maharashtra and if so, the details thereof?

### **Enhancement of Material Cost under PM POSHAN Scheme**

- †39. Dr. Rajesh Mishra:  
 Shri Sunil Kumar:  
 Shri Lumba Ram:  
 Shri Praveen Patel:  
 Smt. Kriti Devi Debbarmar:  
 Shri Manish Jaiswal:  
 Shri Yogender Chandolia:  
 Shri Anurag Sharma:  
 Shri Vishweshwar Hegde Kageri:  
 Shri Dilip Saikia:  
 Shri P P Chaudhary:  
 Shri Pradeep Kumar Singh:  
 Shri Bidyut Baran Mahato:  
 Shri Anurag Singh Thakur:  
 Shri Suresh Kumar Kashyap:  
 Shri Bhartruhari Mahtab:  
 Shri Naba Charan Majhi:  
 Shri Khagen Murmu:  
 Shri Parshottambhai Rupala:  
 Smt. Kamlesh Jangde:  
 Shri Balabhadra Majhi:  
 Shri Dineshbhai Makwana:  
 Smt. Shobhanaben Mahendrasinh Baraiya:  
 Shri Arun Govil:

Will the Minister of EDUCATION

be pleased to state:

(a) the objective behind increasing the material cost under the Prime Minister Poshan Shakti Nirman (PM POSHAN) Scheme;

(b) whether the increased material cost improve the quality of meals served to students under the PM POSHAN Scheme;

(c) whether the Government plans to monitor and ensure that increased material cost is effectively utilized in improving quality of meal;

(d) the steps being taken by the Government to improve the level of education across the country including Chhattisgarh, Gujarat, Jharkhand, Rajasthan, Assam and North-Eastern States under the Samagra Shiksha Abhiyan and the PM POSHAN (erstwhile Mid-Day Meal) Scheme; and

(e) whether the Government proposes to formulate any Committee for the proper implementation of these schemes?

### **Registered Ed-Tech Companies**

40. Shri Khalilur Rahaman:

Will the Minister of EDUCATION

be pleased to state:

(a) the revenue generated from registered Ed-Tech companies in the country from 2019 onwards till date;

(b) whether the Government intends to introduce a specialized policy framework for the regulation of the Ed-Tech sector in the country;

(c) if so, the details thereof including the estimated timeline for the release of this policy and if not, the reasons therefor;

(d) whether co-ordination is also being done with other Ministries to ensure a comprehensive policy that addresses concerns of predatory marketing, data security, consumer protection etc.; and

(e) if so, the details of the Ministries/Departments being consulted and if not, the reasons therefor?

### **Decline of UGC Grants to Delhi University**

41. Shri Sudama Prasad:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is aware that Delhi University has been witnessing a significant decline of UGC grants in the total fund inflows for the last five years while student fees has been doubled;

(b) if so, the reasons for the decrease in the proportion of UGC grants to Delhi University;

(c) the measures taken by the Government to ensure that this shift in funding does not limit accessibility to higher education of students;

(d) whether the reduction in budget allocation for Delhi University by UGC is in lieu with promotion of loan based expenditure model promoted by the Government; and

(e) if so, the details thereof?

### **Funds Released to NGOs For Preservation and Promotion of Indian Culture**

42. Shri Ajay Kumar Mandal:

Will the Minister of CULTURE

be pleased to state:

(a) the steps taken by the Government to preserve and promote Indian culture in the country particularly in Bihar during each of the last three years;

(b) the details of new programmes formulated to promote and create awareness about Indian culture during the said period; and

(c) the details of the funds released to Non-Governmental Organizations (NGOs) for this purpose during the said period, State-wise?

### **Assam University Diphu Campus**

43. Shri Raja Ram Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether there is a demand of the people from Tribal area of Karbi Anglong district to upgrade the Assam University, Diphu campus into full fledged central university;

(b) whether the Government has initiated any steps in time bound manner for upgradation of Assam University, Diphu Campus to full-fledged central university at Diphu, Karbi Anglong;

(c) if so, the details thereof; and

(d) the reaction of the Government thereon?

### **Digital Education Schemes under NEP 2020**

44. Shri Varun Chaudhry:

Will the Minister of EDUCATION

be pleased to state:

(a) the steps being taken by the Government to ensure 100% digital readiness in schools by 2025 as per New Education Policy (NEP) 2020;

(b) the details of budgetary allocations and utilization under digital education schemes during the last three years; and

(c) whether any audit has been conducted to identify infrastructure gaps and the timeline for addressing these deficiencies, particularly in rural areas?

#### **Infrastructure Challenges under Samagra Shiksha Abhiyan in Maharashtra**

45. Shri Bhaskar Murlidhar Bhagare:

Smt. Supriya Sule:

Dr. Amol Ramsing Kolhe:

Shri Nilesh Dnyandev Lanke:

Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Amar Sharadrao Kale:

Shri Bajrang Manohar Sonwane:

Shri Sanjay Dina Patil:

Prof. Varsha Eknath Gaikwad:

Will the Minister of EDUCATION

be pleased to state:

(a) whether rural schools in Maharashtra under the Samagra Shiksha Abhiyan face significant infrastructure challenges;

(b) if so, the details of such deficiencies reported during the last three years;

(c) whether the lack of digital infrastructure, electricity, and internet connectivity has hampered the implementation of the Samagra Shiksha Abhiyan in rural areas;

(d) if so, the details of schools in rural areas having no access to ICT-based education, State/UT-wise;

(e) whether the Government has taken any initiatives to bridge the digital divide in rural schools, if so, the details thereof;

(f) the timeline fixed by the Government for ensuring digital inclusion in rural schools under the Abhiyan;

(g) the steps taken by the Government to ensure the timely development of school infrastructure in villages; and

(h) whether any specific funds or incentives have been allocated for addressing infrastructure problems in rural and backward areas, if so, the details thereof?

#### **Fake Investment Apps**

46. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has taken any cognizance of the multiple fake investment apps and links that have siphoned millions of rupees;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the total funds lost so far and its conversion into cryptocurrency thereafter;
- (d) whether the Government has any mechanism to trace the money transferred abroad and the shell companies involved in this laundering; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Sovereign Green Bonds Framework**

47. Shri Shashank Mani:  
Shri Dushyant Singh:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has established a framework for the issuance of Sovereign Green Bonds, if so, the details thereof;
- (b) the manner in which it align with International Standards such as the Green Bond Principles outlined by the International Capital Market Association(ICMA);
- (c) the details of amount raised through such Bonds and the current status of the funds allocated to green infrastructure projects;
- (d) whether this funding has impact on reducing the carbon intensity of India's economy particularly in sectors like renewable energy, clean transportation and sustainable water management; and
- (e) the manner in which the Government plan to utilize the proceeds of Sovereign Green Bonds to Support country transition to a low-carbon development pathway?

### **Reporting Procedure for Companies on Unclaimed Dividends**

48. Dr. C M Ramesh:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether the Government has simplified reporting process for companies on unclaimed dividends, deposits and share application refunds;
- (b) if so, the details thereof;
- (c) the extent by which the above is helpful to further smoothen the claim process for investors;
- (d) whether the total balance amount in the Investor Education and Protection Fund Authority is more than Rs. 6000 crore; and
- (e) if so, the details thereof?

### **Devolution of Taxes to States**

49. Dr. Shashi Tharoor:

Will the Minister of FINANCE

be pleased to state:

(a) the details of revenue collected from States and contributed by States to the Central Treasury by way of tax and non-tax resources, including cess, surcharge, interest, etc. during the last five years, State-wise, category-wise and year-wise;

(b) the details of the devolution of all kinds of revenue and grants by the Government to States during the last five years;

(c) details of the amount so transferred and percentage-wise share thereof during the last five years, State and year-wise;

(d) the percentage of revenues contributed by each State which has been returned to it during the last five years;

(e) the percentage of each State's expenditures provided from central resources during the last five years; and

(f) whether the Government proposes for extension of GST Compensation payment to States beyond the initial transition period of five years, if so, the details thereof?

### **Changes in Environmental Clearances Policy**

50. Shri Vishaldada Prakashbapu Patil:  
Dr. Shivaji Bandappa Kalge:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has revised its policy for Environmental Clearance to projects, if so, the details thereof including any guidelines issued in this regard and if not, the reasons therefor;

(b) whether the Government has announced any changes to the dual compliance of Environmental Clearance (EC) and the Consent to Establish (CTE) for setting up of new industries, if so, the details thereof and if not, the reasons therefor;

(c) the manner in which this removal will impact statutory mandate of State Pollution Control Boards (SPCBs) to issue CTEs for industries discharging effluents into the environment;

(d) whether the Government has conducted a comprehensive assessment to evaluate the potential environmental implications of removing the dual compliance requirements; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Implementation of PMKVY 4.0**

51. Shri Krishna Prasad Tenneti:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of total number of eligible candidates registered under the short-term training, special projects, and recognition of prior learning components of PMKVY 4.0 segregated into different skills, State and district-wise in Andhra Pradesh especially Bapatla Parliamentary Constituency (PC);

(b) the total number of trained candidates who have received regular employment following training, State and district-wise in Andhra Pradesh especially Bapatla PC;

(c) the target number of candidates to be trained under various components of PMKVY 4.0 along with the year of saturation; and

(d) the total financial outlay for the PMKVY 4.0 throughout its whole operational period along with utilisation?

### Coastal and Wader Bird Census

52. Smt. Poonamben Hematbhai Maadam:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the key objectives of conducting the inaugural coastal and wader bird census in Jamnagar in the State of Gujarat;

(b) whether any rare, endangered, or previously unrecorded species were observed during the census, if so, the details thereof; and

(c) whether the data gathered during the census will be used in conservation policies and strategies for coastal and wader birds, if so, the details thereof?

### Loans Disbursed under Pradhan Mantri Mudra Yojana (PMMY)

†53. Shri Sanjay Haribhau Jadhav:  
Shri Arvind Ganpat Sawant:  
Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:  
Shri Sanjay Uttamrao Deshmukh:  
Shri Balwant Baswant Wankhade:

Will the Minister of FINANCE

be pleased to state:

(a) the present status of the Pradhan Mantri Mudra Yojana (PMMY) launched by the Government in the year 2015 along with the manner in which the same has been implemented in various States of the country including Maharashtra;

(b) whether the Government has conducted any assessment of the said scheme and if so, the social class-wise, religious group-wise, gender-wise and State-wise details of the number of applications received and the amount of loans disbursed during the last five years in Maharashtra;

(c) the measures taken by the Government to ensure that the needy group of persons can receive the benefits of the above scheme;

(d) the details of the number of male and female beneficiaries under the said scheme in Parbhani, Yavatmal-Washim and Amravati Parliamentary Constituencies of Maharashtra and the steps taken by the Government to deal with the challenges being faced in implementation of the said scheme;

(e) the steps taken by the Government to ensure easy access to loans to the small businesses, women and deprived section of the society in the backward areas under the said scheme; and

(f) whether the Government proposes to increase the limits of loan under the said scheme in future and relax the criteria for providing loans for specific sectors?

### Salient Features of PMKVY

†54. Shri Lumba Ram:  
Shri Dilip Saikia:  
Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of the salient features, target set and the budget allocation under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY);

(b) the total number of areas in which training is imparted to youth under the said scheme and the number of youth in the country trained thereunder during the last five years;

(c) whether the Government proposes to provide any other type of special assistance to the economically backward States of the country including Gujarat, Rajasthan particularly the Aspirational District and the North Eastern States including Assam under the scheme; and

(d) if so, the details thereof?

### **Funds for Development of SAI and NCOE**

†55. Shri Satpal Brahamchari:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the total amount of funds allocated by the Union Government for the development of Sports Authority of India (SAI) and National Centre of Excellence (NCOE) located in Sonapat Parliamentary Constituency of Haryana till January 2025 along with the details thereof;

(b) the manner in which the management process stipulated for the supervision of SAI and NCOE along with the details thereof;

(c) whether there is any provision in place for providing monthly assistance to athletes under any scheme in Haryana; and

(d) if so, the details thereof?

### **Promotion of Digital Payment System**

56. Shri Kali Charan Singh:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has assessed the unprecedented rise in digital transactions, particularly through UPI, IMPS and NETC FASTag and if so, the key findings of such assessment;

(b) the steps taken by the Government to ensure the security, reliability and scalability of digital payment platforms in light of the surge in transaction volumes;

(c) the initiatives taken to promote the adoption of digital payment systems, particularly among rural and underserved populations to enhance financial inclusivity;

(d) whether the Government is collaborating with banks and financial institutions to improve the penetration and infrastructure for UPI, IMPS and FASTag across the country and if so, the details thereof; and

(e) the funds allocated and utilized for the development and promotion of digital payment systems in the last five years, year-wise and State-wise?

### **Global Database on MNCs**

57. Shri Shyamkumar Daulat Barve:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has any global database to check the flight of capital by providing the data on nation by nation earnings of each subsidiary of MNCs, if so, the details thereof;

(b) whether the Government has any plans to create global database on companies and their trade to check the flight of capital, if so, the details thereof; and

(c) whether the Government is aware of Intra-firm MNC trade which is at the root of much flight of capital via BEPS and transfer pricing and if so, the details thereof?

### **Unified Portal for recruitment in Government Universities**

58. Shri P V Midhun Reddy:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the 'unified portal' for recruitment of faculty to Central Universities launched by the University Grants Commission's (UGC) has been successful in expediting faculty recruitment;

(b) if so, the details thereof;

(c) whether the portal also tracks that the reservation policy is being followed or not and if so, the details of the Universities which are failing to fill reserved posts or not following reservation policy in their recruitment process so far; and

(d) the action taken by the UGC against such Universities?

### **Pilgrimage Sites Transformed under PRASAD Scheme**

†59. Shri Arvind Ganpat Sawant:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of TOURISM

be pleased to state:

(a) the number of pilgrimage sites being developed across the country under the PRASAD scheme;

(b) the type of infrastructure being developed in each of the said sites along with the funds sanctioned therefor;

(c) the number of pilgrimage sites transformed under the said scheme along with the type of infrastructure being developed in each of the said sites and the funds sanctioned in this regard;

(d) whether any place in Maharashtra has been identify or proposed to be identify under the said scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Using AI for Skill Training of Youth**

60. Shri Magunta Sreenivasulu Reddy:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether the Government has undertaken any research/survey/study regarding the need for Artificial Intelligence (AI) and related new technology training for youth in the Country, if so, the details thereof;

(b) the details of specific AI programmes launched along with the total number of youth enrolled in these programmes during the last five years in the Country, year/State-wise

particularly from Andhra Pradesh including in Prakasam and Eluru districts;

(c) the details regarding the funds allocated and utilized for AI and programmes during the last five years, State-wise especially in Andhra Pradesh; and

(d) the details regarding the steps undertaken to ensure that training programmes are aligned with industry needs and provide employable skills for youth of the Country in the AI and tech sectors?

### **Model Schools in Bihar**

61. Shri Tariq Anwar:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of model schools established by the Government across the country;

(b) the criteria fixed by the Government for selection of locations to set up these schools;

(c) the total number of districts and States covered by the model schools and the percentage of rural and underserved areas that have been prioritized by the Government;

(d) the present status of vacancies of teachers in these schools;

(e) the number of proposals received/sanctioned during the last three years and the current year for setting up of such schools along with the locations where such schools have been opened, State-wise especially in Bihar;

(f) the details of financial assistance provided by the Government during the last three years, State and location-wise especially in Bihar; and

(g) the details of enrollment rates in model schools, particularly girls and students from SC/ST communities?

### **Strategy for Implementation of CSR Policy**

62. Shri Eswarasamy K:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government has developed any strategy for implementation of Corporate Social Responsibility (CSR) policy to make it more effective and result-oriented and if so, the details thereof; and

(b) the details of expenditure/contribution by Public Sector Undertakings (PSUs) and private companies/corporate houses along with the details of works/activities undertaken by them during the last three years and the current year under CSR in various States including Tamil Nadu, year/company/State/UT-wise?

### **New Education Policy (NEP) 2020**

63. Dr. Amol Ramsing Kolhe:  
 Shri Nilesh Dnyandev Lanke:  
 Shri Mohite Patil Dhairyasheel Rajsinh:  
 Shri Amar Sharadrao Kale:  
 Shri Bajrang Manohar Sonwane:  
 Shri Sanjay Dina Patil:  
 Prof. Varsha Eknath Gaikwad:  
 Shri Bhaskar Murlidhar Bhagare:  
 Smt. Supriya Sule:

Will the Minister of EDUCATION

be pleased to state:

- (a) the current status of the implementation of the National Education Policy (NEP) 2020, across the country especially in Maharashtra;
- (b) whether the Government has set any timeline for the complete implementation of NEP 2020;
- (c) the impact of NEP in school education, particularly with respect to foundational literacy and numeracy in the State of Maharashtra;
- (d) the measures being taken by the Government to integrate vocational education into the school curriculum as per the NEP 2020 guidelines;
- (e) whether the Government has introduced any steps to implement a flexible and multi-disciplinary curriculum at the school level, if so, the details thereof;
- (f) the steps being taken by the Government to implement reforms in teacher training as per NEP 2020;
- (g) the steps being taken by the Government to promote education in regional languages and mother tongues as per NEP 2020; and
- (h) the manner in which the NEP 2020 addressing issues of inclusion and equity, particularly for marginalized and disadvantaged communities?

### **Notification of Monuments of National Importance**

- †64. Dr. Manna Lal Rawat:

Will the Minister of CULTURE

be pleased to state:

- (a) the dates on which notifications were issued under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 along with the details thereof;
- (b) the provisions to denotify the notified monuments of national importance;
- (c) whether the Government is contemplating to denotify Devsornath Temple, Dungarpur (Rajasthan) from the list of archaeological sites; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Provision of Facilities at Tourism Hotspots**

65. Shri Putta Mahesh Kumar:

Will the Minister of TOURISM

be pleased to state:

(a) the number of monuments, locations and areas identified by the Government to have heavy tourist (domestic and international) footfall and identified as tourism hotspots across the country, particularly in Andhra Pradesh;

(b) whether the Government has undertaken any recent survey/study regarding the status of infrastructure and facilities at such tourism hotspots in the country, particularly in Andhra Pradesh;

(c) if so, the total number of such areas which have been identified to be lacking basic facilities such as toilets (male, female and others), ramps, rest-rooms, registered guides and drinking water facilities; and

(d) the details of steps taken by the Government to resolve these issues during the last five years along with the funds allocated/utilised, State-wise, particularly in Andhra Pradesh?

### **PF Pensions on Higher Wages**

66. Adv. Adoor Prakash:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government is aware that majority of employees and pensioners across the country who opted for PF pensions on higher wages that have not been granted the higher pension by the Employees' Provident Fund Organization;

(b) if so, the reasons for delay even after lapse of two years after Supreme Court ordered for higher EPF pension in proportion to salary;

(c) the number of applications received for higher pension and granted as on date, State-wise; and

(d) whether the Government has taken any immediate measures to process the pending applications without delay?

### **Death of Endangered Olive Ridley Turtles**

67. Shri Raja A:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware of the carcasses of endangered Olive Ridley Turtles reaching along the shores of Vizag Coast in Bay of Bengal, in recent months;

(b) the details of the concern expressed by Marine Environment Experts on the issue;

(c) whether any inquiry/study has been made in this regard, if so, the details thereof along with the reasons for death of turtles; and

(d) the steps taken/proposed to be taken by the Government to prevent such incidents in future?

### **Khelo India Centre in Raipur**

†68. Shri Brijmohan Agrawal:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the details of total number of athletes classified on the basis of sport and age group currently being trained at Khelo India Centres (KICs) across the country;
- (b) the details of Khelo India Centres including the number of district and State-level centres operational in each State, State-wise;
- (c) the number of trainers and support staff working in KICs across the country;
- (d) the annual budget allocated for operation and maintenance of KICs in the current financial year and its present status as compared to that of the last two years;
- (e) whether the Government has any plans to open said Centre in Raipur district of the State of Chhattisgarh and if so, the details thereof; and
- (f) if not, the reasons therefor and whether the Government is contemplating on any alternative sports development initiatives for the region, if so, the details thereof?

### **ESI Hospitals in Kerala**

69. Shri Hibi Eden:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) the details of funds allocated/likely to be allocated for the Employees State Insurance (ESI) hospitals functioning at Ernakulam district, Kerala, hospital-wise, for the last years and the current year;
- (b) whether the Government proposes to upgrade and modernize ESI hospitals at Ernakulam district, Kerala and if so, the details thereof;
- (c) whether the Government is planning/has any proposal to upgrade the facilities in all Employees' State Insurance (ESI) hospitals functioning at Ernakulam district, Kerala, if so, the details thereof;
- (d) whether the Government planned to open one super speciality hospital in each State under ESIC, if so, the details thereof; and
- (e) whether the Government has received any requests to establish new hospitals in Kerala, if so, the details thereof?

### **GST on Insurance Premium**

70. Shri S Venkatesan:  
Shri Sachithanantham R:

Will the Minister of FINANCE

be pleased to state:

- (a) the recommendations of GoM constituted by GST Council on the issue of insurance premiums which endangers social security of the ordinary people and insurance penetration to the common masses;
- (b) whether any decision has been taken in the last meeting of the GST Council on this issue; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **Schemes for Upskilling of Youths under PMKVY**

71. Dr. Kirsan Namdeo:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

- (a) whether the Government has undertaken any schemes for upskilling of youths under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), if so, the details thereof;
- (b) whether the Government has undertaken skill training programmes at Gadchiroli Lok Sabha Constituency in the State of Maharashtra, if so, the details thereof;
- (c) whether the Government plans to conduct Rozgar Mela for unemployed youths in the country especially in Maharashtra State, if so, the details thereof;
- (d) whether any programmes are being implemented at Gadchiroli, Maharashtra State through the National Skill Development Agency, if so, the details thereof; and
- (e) whether the Government has initiated any schemes for training of youngsters keeping its vision of developing the country, if so, the details thereof?

### **Projects to Develop Lesser known Destinations**

72. Shri Shrirang Appa Chandu Barne:  
Smt. Bharti Pardhi:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Union Government has approved tourism projects to develop lesser known destinations into iconic sites;
- (b) if so, the details of the sites identified therefor, State-wise, particularly in Maharashtra and Balaghat of Madhya Pradesh;
- (c) whether any time line has been fixed for completion of these projects;
- (d) if so, the details thereof along with the funds sanctioned and released therefor, State-wise, particularly in Maharashtra and Balaghat of Madhya Pradesh; and
- (e) the details of steps taken by the Union Government to distribute tourists more evenly, promote local economies and ensure sustainable growth in tourism?

### **Development of Nevasa Pilgrimage Site**

†73. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of CULTURE

be pleased to state:

- (a) whether Nevasa in Ahmednagar district of Maharashtra is a holu place, which is the birthplace of great sage Saint Gyaneshwar of Marathi literature & culture and is a centre of historical and cultural importance of Maharashtra;
- (b) whether Saint Gyaneshwar born in 1275 AD in Nevasa, was a great sage, poet and philosopher who composed devotional literature in Marathi language and whose most famous work 'Gyaneshwari' is best on the life and teachings of Lord Krishna;
- (c) whether the Samadhi of Gyaneshwar is situated in Nevasa village, is a place of pilgrimage for his followers and his statue is installed here which is worshipped and there are several other temples and monuments in the said village which are associated with the life and works of Gyaneshwar;
- (d) if so, the details thereof;

- (e) whether the Government has taken or proposes to take any steps to ensure allocation of Central funds for cultural and religious development of Nevasa pilgrimage sites; and  
(f) if so, the details thereof?

### **Circulation of Ten Rupee Note and Coin**

74. Smt. Mala Roy:

Will the Minister of FINANCE

be pleased to state:

- (a) the total amount of ten-rupee note and ten-rupee coins in circulation in the country as on 31.12.2024;  
(b) whether it is true that printing of twenty-rupee note has been stopped; and  
(c) if so, the details and the reasons thereof?

### **Outstanding Loans towards Students**

75. Thiru Arun Nehru:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government proposes to bring a one time settlement policy for student loans;  
(b) if so, the details thereof; and  
(c) the action taken by the Government on outstanding loans taken by students who are not able to repay?

### **Adopt A Heritage Scheme**

76. Shri Asaduddin Owaisi:

Will the Minister of CULTURE

be pleased to state:

- (a) whether the Government has launched the second phase of Adopt A Heritage Scheme and if so, the details thereof;  
(b) the list of heritage sites being considered for adoption under this scheme;  
(c) the list of heritage sites which have been adopted till date along with the date of adoption and the name of the organisation/agency involved; and  
(d) the list of modifications proposed by the adopting organisation/agency for the adopted monuments?

### **Entrance Coaching Institutes**

77. Dr. K Sudhakar:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government has noticed that a large number of entrance coaching institutes without any credentials operate across the country, if so, the details thereof;  
(b) whether the Government has noticed that the entrance coaching institutes mint money in

the name of assured ranks in entrance examinations often looting the general public, if so, the steps taken by the Government to regulate the sector;

(c) the steps taken by the Government to ensure that space of public educational institutions is not utilised by private institutions for conducting coaching classes for entrance examination;

(d) the steps taken by the Government to ensure that the State provides coaching to students for various competitive entrance examinations;

(e) the steps/measures being taken by the Government to ensure that such coaching institutes are prohibited from using successful children to market their institutions; and

(f) whether the Government has any data of such coaching institutes and if so, the details thereof, State-wise?

### **KGBVs in Jharkhand**

78. Shri Dulu Mahato:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of Kasturba Gandhi Balika Vidyalaya's (KGBVs) established in Jharkhand, district-wise;

(b) the number of girls enrolled in these Vidyalayas;

(c) the steps taken by the Government to set up smart classrooms and ICT labs in these vidyalayas in Jharkhand, district-wise specifically in Dhanbad;

(d) the role of ICT in enhancing the education of girls from SC, ST, OBC and BPL categories in KGBV, Dhanbad;

(e) the details of the changes observed in digital literacy and educational activities in KGBVs in Jharkhand due to the implementation of smart classrooms and ICT labs, district-wise; and

(f) the details of financial assistance extended for the establishment of ICT labs and smart classrooms in KGBVs under the Samagra Shiksha Abhiyan in Jharkhand, district-wise?

### **CSR Funds spent in Rajasthan**

†79. Shri Harish Chandra Meena:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government has taken/proposes to take any steps to ensure the spending of funds under Corporate Social Responsibility (CSR) by various public sector banks in areas dominated by the most backward Scheduled Castes/Scheduled Tribes across the country; and

(b) if so, the district/scheme-wise details of CSR funds spent in Rajasthan during the last five years?

### **Schools Upgraded under PM SHRI Scheme**

†80. Shri Nalin Soren:  
Shri Jugal Kishore:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether Prime Minister School for Rising India (PM SHRI) Scheme is being implemented in Jharkhand and Jammu Kashmir after signing of MoU by these States;
- (b) if so, the details thereof, district-wise;
- (c) the details of the initiatives taken by the Government to develop PM SHRI Schools as Green School and the number of schools already covered as Green School, State-wise;
- (d) the details of the initiatives taken by the Government to develop early childhood care and the number of schools benefitted, State-wise; and
- (e) the details of steps taken by the Government to incorporate 100% digital pedagogy in PM SHRI Schools and the number of such schools benefitted, State-wise?

### **Opening of New Kendriya Vidyalayas**

81. Shri Selvaganapathi T.M.:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether it is true that the Government has approved opening of 85 new Kendriya Vidyalayas across the country and if so, the details thereof;
- (b) whether it is true that the total funds for setting up of these schools are estimated to be Rs. 6000 crores over a period of eight years from 2025-26;
- (c) whether the opening of 85 new Kendriya Vidyalayas would benefit nearly 783,000 more students; and
- (d) if so, the details thereof, State-wise?

### **FLNAT under ULLAS**

82. Shri Basavaraj Bommai:

Will the Minister of EDUCATION

be pleased to state:

- (a) the number of learners who have been registered and appeared for the Foundational Literacy and Numeracy Assessment Test (FLNAT) conducted under Understanding of Lifelong Learning for All in Society (ULLAS) - Nav Bharat Saaksharta Karyakram;
- (b) the number of participants who have been certified in FLNAT, State-wise and district-wise, especially in Karnataka; and
- (c) whether any initiatives have been taken by the Government under the ULLAS programme to support multilingual testing and preserve linguistic diversity in alignment with New Education Policy (NEP) 2020 and if so, the details thereof?

### **Strengthening Sports Infrastructure in Raebareli**

83. Shri Rahul Gandhi:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) whether any initiatives are being taken by the Government to strengthen the sports infrastructure in Raebareli;
- (b) if so, the details thereof;
- (c) whether any proposals are under consideration of the Government to augment sports

facilities in Raebareli and if so, the details thereof;

(d) whether any initiatives are being taken by the Government to promote sports among school-children, women and differently abled persons in Raebareli; and

(e) if so, the details thereof?

### **National Centres of Excellence for Women**

84. Shri Tharaniventhan M S:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government has planned to establish National Centres of Excellence especially for women across the country;

(b) if so, the details thereof;

(c) the details of the funds estimated for these centres;

(d) whether the Government has identified the locations for these centres across the country;

(e) if so, the details thereof including Tamil Nadu; and

(f) the time by which these are likely to be established?

### **Illicit Trafficking of Cultural Property**

85. Shri K C Venugopal:

Will the Minister of CULTURE

be pleased to state:

(a) whether Government has taken necessary steps to reduce illicit trafficking of cultural property by 2030, regulate online trading platforms and raise public awareness about restitution laws and conventions;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the efforts made/being made by the Government to protect and restore cultural property?

### **Participation of SMCs and Community in Education**

86. Dr. Amar Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is cognizant that strengthening School Management Committees (SMCs) and community participation in education is vital for the successful execution of educational policies; and

(b) if so, the details thereof and the steps proposed to be taken by the Government in this regard?

### **Opportunities for Persons with Disabilities**

87. Shri Amrinder Singh Raja Warring:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether any measures have been adopted by the Government to encourage employers in the Public and Private Sectors across States, particularly in Punjab to provide more opportunities for persons with disabilities;

(b) if so, the details thereof;

(c) whether the Government has initiated any training programme for such establishments and their staff towards disability; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Development of New Tourist Sites**

88. Shri Saptagiri Sankar Ulaka:

Will the Minister of TOURISM

be pleased to state:

(a) the details of new tourist sites identified and developed across the country since 2014, year-wise including their location and significance;

(b) the total funds allocated and utilized for the development of these new tourism projects under various Central Government schemes such as Swadesh Darshan, PRASHAD and Dekho Apna Desh;

(c) the revenue generated from these newly developed tourist destinations, along with their contribution to local economies and employment generation;

(d) the details of steps taken by the Government to promote these sites domestically and internationally, including marketing strategies and collaborations with private stakeholders; and

(e) the future plans of the Government for identifying and developing additional tourist destinations, particularly in lesser-explored regions, to enhance India's tourism potential?

### **Development of Libraries**

89. Shri Azad Kirti Jha:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has taken any measures to increase the number of libraries under its purview during the last ten years, if so, the details thereof;

(b) the details of all libraries under the Ministry of Culture; and

(c) whether any funds have been allocated for the development of the existing libraries and if so, the details thereof?

### **Donations in Charitable Organisation**

†90. Shri Arun Kumar Sagar:

Will the Minister of FINANCE

be pleased to state:

(a) the details of charitable organisations such as Temples, Churches, Gurudwaras, Mosques etc. as on date in the country where donations are exempted under section 80-G of the Income Tax Act, State-wise;

(b) the details of the amount received as donation by the said religious organisations during the last three years and the current year, year-wise;

(c) the details of the items on which the said charitable organisations spent the money received as donations during the said period, State-wise; and

(d) the details of the amount of exemption provided by the Government under Section 80-G of the Income Tax Act on the amount received as donation by religious organisations during the said period, year-wise and organisation-wise?

### **Setting up of New Paper Machine in Narmadapuram, Madhya Pradesh**

†91. Shri Darshan Singh Choudhary:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has any proposal/plan for the development of securities printing press along with setting up of a new paper machine in Narmadapuram district of Madhya Pradesh; and

(b) if so, the details thereof?

### **Centralized Coaching Centre at Coimbatore**

92. Dr. Ganapathy Rajkumar P:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Sports Authority of India has any proposal to start a centralized training centre based at Coimbatore for the development of sports persons and coaches from Southern India; and

(b) if so, the details thereof and if not, the reasons therefor?

### **Rejection of Insurance Claims**

93. Shri Balashowry Vallabhaneni:  
Adv Dean Kuriakose:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Insurance Regulatory and Development Authority of India (IRDAI) has stated that health insurance claims worth 15,100 crores have been rejected in the year 2023-24 and if so, the details thereof, insurance company-wise;

(b) whether the terms and conditions of health insurance companies run into many pages with very small font size which really frustrates those who want to take policy and they invariably sign the policy document without reading the terms and conditions of the policy and insurance companies taking advantage of this in rejecting or repudiating claims and if so, the measures taken by the Government in this regard;

(c) whether the Health Insurance Companies had received premiums to the tune of Rs. 1,07,681 crore for the same period and if so, the details thereof, State-wise;

(d) whether the ratio of claim settlement by public sector insurance companies is better in comparison to private sector insurance companies; and

(e) whether the Government is impressing upon private sector companies to be more humane in settling the claims and if so, the details thereof?

### **OBC Scholarships to Students of Barabanki District (UP)**

†94. Shri Tanuj Punia:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of universities and colleges in Barabanki district of Uttar Pradesh which have claimed OBC scholarships and the number of students who have received the said scholarships during the last three years;

(b) the number and detail of students who have not received scholarships or had their names removed from the list in the said universities and colleges during the last three years;

(c) whether the Government proposes to allocate a separate budget for providing scholarships to the said students; and

(d) if so, the details thereof?

### **e-Shram and PM-SYM Data**

95. Shri Raju Bista:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details regarding total number of e-Shram card registrations since its inception in West Bengal, district-wise;

(b) the number of workers enrolled for e-Shram cards in Darjeeling, Kalimpong, and Uttar Dinajpur districts; and

(c) the number of workers enrolled under the PM Shram Yogi Maan-Dhan (PM-SYM) Yojana in Darjeeling, Kalimpong, and Uttar Dinajpur districts?

### **Discrepancies in Hostel Allotment of Central Universities**

96. Shri M K Raghavan:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has noticed any discrepancy in the allotment of hostels to students in Central Universities as several complaints suggest that universities are prioritizing students from the same State or region thereby side-lining those from distant locations;

(b) if so, the details including steps taken to alleviate/address such complaints;

(c) whether there are any norms for allotment of Hostels in Central Universities; and

(d) if so, the details thereof?

### **Rising Prices and Wage Stagnation**

97. Shri Muhammed Hamdullah Sayeed:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government is aware of concern over rising prices and wage stagnation affecting consumption growth; and

(b) if so, the specific measures being taken to control inflation in key sectors, improve wage growth and promote fair competition in the market to support consumption and economic growth?

### **Steps to Reduce Litigation under Company Law**

†98. Shri Ramvir Singh Bidhuri:  
Shri Jugal Kishore:  
Shri Harish Chandra Meena:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the steps taken or proposed to be taken by the Government to reduce the number of cases pending in the courts of Rajasthan and other parts of the country under the company law;

(b) the number and details of the cases withdrawn and reduced as a result of the said steps and the number of such cases related to Delhi;

(c) whether the Government is taking any additional steps to improve the ease of doing business and to enhance corporate governance structure in Rajasthan and other parts of the country; and

(d) if so, the details thereof?

### **Sports Science Infrastructure in Tamil Nadu**

99. Shri S Jagathratchakan:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Central Government is aware of the need for well-equipped sports science centres in the country, particularly in the fields of biomechanics, nutrition, and psychology, which are essential for the training and development of athletes;

(b) if so, the steps being taken by the Central Government to assist Tamil Nadu in the establishment of additional said centres, to meet the growing demand for such services;

(c) whether financial support or incentives are available under the Khelo India Programme or any other central schemes for the establishment and operationalization of said centres in the said State;

(d) if so, the details thereof; and

(e) whether the Central Government has any plans to encourage public-private partnerships for the development of sports science infrastructure in the said State?

### **Rejuvenation of Religious Sites**

100. Dr. Nishikant Dubey:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has taken any steps for rejuvenation of religious sites for boosting tourism in the country;

(b) if so, the details thereof; and

(c) the details of the projected boost in religious tourism due to the construction of the Ram Mandir in Ayodhya?

### **School Drop-out Rate in Rajasthan**

101. Shri Rahul Kaswan:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is aware of the high drop-out rate among school students in Rajasthan, if so, the steps taken by the Government to address the issue;

(b) whether the Government has conducted any study to understand the reasons behind the high drop-out rate in Rajasthan, if so, the details thereof and the follow-up action taken by the Government on the findings of the said study; and

(c) the details of drop-out rate categorized on the basis of gender, rural-urban, education level, State-wise and district-wise especially in Rajasthan?

### **Status of KGBVs in Andhra Pradesh**

102. Dr. Byreddy Shabari:

Shri G Lakshminarayana:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of Kasturba Gandhi Balika Vidyalayas (KGBVs) approved and established in Andhra Pradesh;

(b) the operational status (fully operational, partially operational, or non-operational) of KGBVs in Andhra Pradesh and the reasons for non-operational KGBVs;

(c) the student enrollment capacity vis-à-vis actual enrollment in each KGBV during the last five academic years, district-wise and category-wise for SC, ST, OBC and Minorities;

(d) the details of KGBVs selected for upgradation to upper secondary classes and their current status, district-wise;

(e) the total funds allocated, released, and utilized by KGBVs in Andhra Pradesh during the last five years, district-wise and challenges faced in utilization of funds;

(f) whether it is fact that the 2001 Census data for identifying economically backward blocks for KGBVs is outdated and the steps taken by the Government to upgrade the data; and

(g) the current status of teacher retention and shortage of staff and the steps being taken by the Government to address the issue?

### **Reservation in Private Universities**

103. Shri Shafi Parambil:

Will the Minister of EDUCATION

be pleased to state:

(a) the community-wise list of Faculty members in private universities in the country;

(b) whether the Government is cognizant of the fact that OBC and SC/ST communities are not represented adequately in private universities across the country;

- (c) if so, the details thereof;
- (d) whether the Government is planning to expand the scope of reservation to private higher education institutions; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Dummy Admissions in CBSE Schools**

104. Prof. Sougata Ray:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government noticed that a large number of schools were involved in the practice of “dummy admissions”;
- (b) if so, the details of such schools, State-wise;
- (c) the steps taken by the Government to ensure minimum mandatory attendance in classes;
- (d) whether the Government noticed that a large number of schools do not have sufficient infrastructure or manpower to hold classes;
- (e) if so, the details of such schools, State-wise;
- (f) whether the Government has any proposal for direct appointment of teachers in all the CBSE schools in the country; and
- (g) if so, the details thereof and if not, the reasons therefor?

### **Surge in Tourism in Jammu and Kashmir**

105. Shri Balwant Baswant Wankhade:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government has assessed the economic impact of the surge in tourism in Jammu and Kashmir, if so, the details thereof;
- (b) the details of specific steps taken by the Government to sustain and further enhance this growth trajectory in tourism for both the Kashmir Valley and the Jammu division;
- (c) whether there are any plans to introduce further infrastructure improvements and sustainable tourism initiatives including eco-friendly projects to accommodate the rising tourist numbers; and
- (d) if so, the details of these projects along with their expected timelines for completion?

### **Approval to Exploratory Drilling in Hollongapar Gibbon Wildlife Sanctuary**

106. Shri Sasikanth Senthil:  
Shri Pradyut Bordoloi:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether exploratory drilling for oil and gas has been approved within the eco-sensitive zone of Hollongapar Gibbon Wildlife Sanctuary;
- (b) if so, the specific environmental safeguards that have been put in place to protect the sanctuary's biodiversity during the exploratory drilling phase;
- (c) whether there are any specific conditions recommended by the National Board for Wildlife

(NBWL) to mitigate environmental risks during the project and if so, the details of such recommendations;

(d) whether any public consultations were conducted by the Government or the firm involved before according clearance to the project, if so, the details thereof; and

(e) whether the Government has conducted any studies on the impact of the project on the connectivity of the sanctuary with the nearby Dissoi Reserve Forest and if so, the measures proposed to be taken to mitigate the same?

### **PM POSHAN Scheme**

107. Shri Baijayant Panda:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has conducted any study, survey, or research on the Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) (Erstwhile Mid-Day Meal) scheme to evaluate the quality and nutrition provided to students;

(b) if so, the details thereof, including the parameters used for assessing the quality and nutrition of food provided to children under the scheme;

(c) whether there are any specific guidelines/framework established by the Government to ensure that the mid-day meals provided to students meet the recommended calorie and nutrient intake requirements; and

(d) if so, the details thereof and the steps to be taken by the Government to upgrade the scheme?

### **Upcoming Tourism Infrastructure Projects**

108. Shri Gurmeet Singh Meet Hayer:

Will the Minister of TOURISM

be pleased to state:

(a) the funds allocated and spent from 2021-22 to 2023-24, State/UT-wise in view of the significant rise in tourism witnessed by the country during the last few years, contributing substantially to the economy, whereas capital investments in tourism infrastructure play a crucial role in enhancing connectivity, facilities and overall visitor experience to support this growth;

(b) the details of major projects undertaken with this expenditure and their current status thereof;

(c) the plans for upcoming tourism infrastructure projects and expected investment in the next two years; and

(d) the amount of funds allocated and spent in Punjab along with the key projects currently in progress or planned for the State?

### **Training under DTNBWED Scheme**

109. Shri Kesineni Sivanath:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has any data regarding the total number of persons trained under the Sponsored Short Term Training Programme [SSTTP] of Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) scheme, if so, the details of the last five years, State-wise;

(b) the details regarding the breakup of the total budget allocated to the different components of the DTNBWED scheme, the details of the last five years;

(c) whether the Government is tracking the total number of people secured jobs after the training process, if so, the details thereof especially in the state of Andhra Pradesh; and

(d) whether the Government has any proposals for expanding the number of programmes conducted in the organized and unorganized sector, if so, the details thereof?

### **General Verification of Trade Unions Membership**

110. Shri Subbarayan K:  
Com. Selvaraj V:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of status of the general verification of trade union membership which was commenced in 2012-13 by the Government;

(b) the details of the verification exercise which has been completed; and

(c) the time by which the exercise is to be completed and the result of verified membership declared?

### **Sea-fort Tourism in Maharashtra**

111. Dr. Shivaji Bandappa Kalge:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government proposes to collaborate with the State Government to develop sea-fort tourism, as there are a number of on-shore and off-shore forts in Maharashtra;

(b) if so, the details thereof;

(c) whether the Government has prepared any time-bound plan to start sea-fort tourism; and

(d) if so, the details thereof?

### **Closure or Merger of Schools**

112. Smt. Rachna Banerjee:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of Government schools closed or merged during the last 10 years in the country, year-wise and State-wise;

(b) whether the Government has identified the reasons for closure of these schools;

(c) whether the Government has taken any steps to reopen these schools;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the number of private schools opened during the last ten years in the country, State-wise?

### **PPP Model in Hotel Management Institutes**

113. Shri Dushyant Singh:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government acknowledges the potential of Public-Private Partnership (PPP) models in addressing skill development challenges in the hospitality sector, particularly through collaboration between Central Institutes of Hotel Management (CIHMs) and hospitality industry leaders, if so, the details thereof, if not, the reasons therefor;

(b) the details of steps taken by the Government to enhance skill development programmes in the hospitality sector through the partnership between CIHMs and leading national and global hospitality groups;

(c) the details of the specific activities and areas of collaboration under this model;

(d) whether the Government plans to expand the PPP model for skill development in hospitality and tourism across the country including additional partnerships with more hospitality groups to support student engagement, faculty development and institutional growth and if so, the details thereof; and

(e) the measures taken/being taken by the Government to foster innovation and entrepreneurship in the hospitality sector through these partnerships?

### **7th UGC Pay Revision Arrears for College Teachers in Kerala**

114. Adv Dean Kuriakose:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the State Government of Kerala initially submitted a proposal to the Government within the stipulated time frame for claiming the 7th UGC pay revision arrears for college teachers;

(b) if so, whether the proposal submitted by the State Government of Kerala was complete and in accordance with all conditions required for financial assistance from the Government;

(c) if not, the specific aspects or conditions of compliance that were not met in the proposal; and

(d) whether there is any possibility to reconsider or make provisions for sanctioning these arrears to ensure that the college teachers receive the entitled pay benefits as per the 7th UGC pay revision?

### **Development of Tourism Infrastructure and Yamuna Riverfront in Delhi**

115. Shri Manoj Tiwari:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government is taking steps to promote the Yamuna riverfront in Delhi as a major tourist destination;

(b) the details of projects undertaken by the Union Government, in coordination with the State Government of Delhi, to develop the Yamuna riverfront for tourism and recreational purposes;

(c) whether any funds have been allocated for the beautification, environmental restoration,

and infrastructure development of the Yamuna riverfront, and if so, the details of fund utilized;

(d) whether issues like pollution and encroachments along the Yamuna riverbank are affecting its potential as a tourist spot along with the measures taken to address these challenges; and

(e) the steps being taken by the Government to integrate the Yamuna riverfront with other major tourist attractions in Delhi under initiatives like "Incredible India" and city tourism circuits?

### **Mountaineering and Skiing Institute in Kargil**

116. Shri Mohmad Haneefa:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether there is huge potential for mountaineering and skiing in Kargil District of UT Ladakh and there is need for establishing mountaineering and skiing institutes;

(b) if so, the details thereof; and

(c) whether the Government has any plan to establish the said institutes in Kargil along with the initiatives taken in this regard?

### **Educationally Backward Districts**

117. Shri Ramasahayam Raghuram Reddy:

Will the Minister of EDUCATION

be pleased to state:

(a) the number and names of the districts categorized as educationally backward in the country during the last five years;

(b) the proportion of SC and ST population in these districts as per the latest census or surveys;

(c) whether the Government has introduced any schemes or initiatives to improve educational outcomes in these districts, such as special funds, scholarship programmes, or infrastructure development; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Seva Bhoj Yojana**

118. Shri Rajesh Naranbhai Chudasama:

Will the Minister of CULTURE

be pleased to state:

(a) the details of amount reimbursed by Government under Seva Bhoj Yojana since the inception of the scheme, year and State-wise;

(b) the amount received by the organizations or trusts under this scheme during each of the last five years, organization and trust-wise;

(c) the criteria for the selection of beneficiaries under this scheme; and

(d) whether reimbursement to all the eligible applicants have been granted and if so, the details thereof?

### **Uses of AI in Skill Development Training**

119. Ms. S Jothimani:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether the Government had incorporated Artificial Intelligence (AI) in skill development training under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY);

(b) if so, the details thereof;

(c) the total number of youth trained under PMKVY since its inception in Karur Parliamentary constituency in Tamil Nadu;

(d) the total number of women trained under PMKVY along with their total percentage compared to men; and

(e) the total number of youth trained under PMKVY who were subsequently employed in said State and constituency during the last five years?

### **Skill Development centre in Jharsuguda and Bargarh**

120. Shri Pradeep Purohit:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether number of young people in Jharsuguda and Bargarh districts in Odisha are struggling to find employment;

(b) if so, whether any specific skill development initiatives to enhance their employability in industries in these districts;

(c) whether the Government proposes to set up a skill development centre in above mentioned district to equip youth with the skills needed for employment in the local industrial sector; and

(d) if so, the details thereof and if not, the reasons therefor?

### **JNVs in Andhra Pradesh**

121. Shri B K Parthasarathi:  
Shri Daggumalla Prasada Rao:

Will the Minister of EDUCATION

be pleased to state:

(a) the total number of Jawahar Navodaya Vidyalaya (JNV) sanctioned and established in Andhra Pradesh till date, district-wise and year-wise;

(b) the details of the funds sanctioned and released for establishing JNV in Andhra Pradesh during the last five years, year-wise and district-wise;

(c) the number of under construction JNVs in Andhra Pradesh, district-wise along with the timeline fixed by the Government for making them operational;

(d) the number of districts in Andhra Pradesh which do not have any JNV; and

(e) whether the Government has any proposal to set up new JNVs in Andhra Pradesh and if so, the details thereof?

### **Status of ESI Hospitals in Kerala**

122. Shri V K Sreekandan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government is considering to set up Employee State Insurance hospitals in the State of Kerala;

(b) if so, the details thereof;

(c) whether the Government has received any proposals in this regard from various stakeholders, if so, the details thereof;

(d) whether the Employees State Insurance Corporation has any plan to increase the bed of the hospitals in the State of Kerala and/or expand the facilities at the existing ESI hospital in Palakkad; and

(e) if so, the details thereof?

### **Measures to Support Young Artists**

123. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has undertaken any measures to support young artists financially, if so, the details thereof;

(b) the number of beneficiaries of such schemes;

(c) the amount of budget allocated and utilized under the scheme;

(d) whether the Government has undertaken any measures to study India's Indigenous Culture and if so, the details of the studies undertaken by the Government; and

(e) the amount of budget allocated and utilized under the scheme?

### **Strengthening Skill for Industrial Value Addition**

†124. Shri Damodar Agrawal:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether the Government is working on a scheme to strengthen skills for industrial value addition;

(b) if so, the details thereof;

(c) the steps being taken by the Government to ensure that marginalised and deprived communities benefit from the said initiative;

(d) whether the Government intends to expand the said initiative in future to benefit more and more people; and

(e) if so, the details thereof?

### **Launching of Yuva connect to Guide the Youth**

†125. Smt. Bharti Pardhi:

Shri Shirang Appa Chandu Barne:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) whether youth are likely to play a vital role in building a developed India by 2047;
- (b) if so, whether a proper planning is required to achieve this objective;
- (c) if so, the details of the plan formulated by the Government to achieve the desired objective;
- (d) whether the Government has launched 'Yuva Connect' initiative to guide the youth about their responsibility towards achieving the goal of 'Developed India';
- (e) if so, the details thereof; and
- (f) the State-wise number of the students registered on My Bharat Portal to contribute to Viksit Bharat, State-wise particularly in Balaghat, Madhya Pradesh and Maharashtra?

### **National Mission on Cultural Mapping**

126. Shri Kota Srinivasa Poojary:

Will the Minister of CULTURE

be pleased to state:

- (a) the steps taken by the Government through National Mission on Cultural Mapping and Roadmap to protect Indian art and cultural heritage;
- (b) the details of cultural mapping adopted to identify artists of different traditions; and
- (c) the details of scheme being chalked out by Government with regard to cultural heritage in future?

### **Solid Waste Management in Tourist Places**

127. Ms. Praniti Sushilkumar Shinde:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government has implemented any initiatives to address solid waste management issues at tourist places of the country;
- (b) if so, the details thereof including the recorded positive outcomes of these initiatives, and if not, the reasons therefor; and
- (c) whether the Government has any plans to collaborate with State Governments to enhance solid waste management efforts and if so, the details thereof?

### **Expansion of the Vidyalakshmi Scheme**

128. Thiru D M Kathir Anand:

Will the Minister of EDUCATION

be pleased to state:

- (a) the details of the effective measures taken by the Government to expand the Vidyalakshmi scheme to students outside top-ranked institutions;
- (b) the time by which the scheme is expected to be fully operational, and whether there is any interim support to students currently struggling with financial constraints, if so, the details thereof;
- (c) whether the Government has any plans to relax the norms and conditions with regards to

CIBIL score for poor students to get loans under the said scheme, if so the details thereof;

(d) the manner in which the Government ensure the sustainability of this scheme and whether there is a roadmap for increasing or adjusting the budget allocation as the number of beneficiaries grows, if so, the details thereof; and

(e) whether there are any provisions to ease loan repayment terms or provide loan waiver for students who face financial challenges after graduation, if so, the details thereof?

### **Green Credit Programme**

†129. Shri Jugal Kishore:  
Shri Gyaneshwar Patil:  
Shri Bhumare Sandipanrao Asaram:  
Shri Nalin Soren:  
Smt. Delkar Kalaben Mohanbhai:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the major objectives and expected outcomes of the Green Credit Programme (GCP) 2023 along with the specific areas and activities identified under GCP for generating Green Credit;

(b) the details of parameter set for registration, release of fund and monitoring of works under GCP;

(c) the details of the progress made under the said programme in the country including Jharkhand, particularly in Dumca Parliamentary Constituency, Jammu and Kashmir, particularly in Jammu Parliamentary Constituency, Madhya Pradesh, Sambhajinagar of Maharashtra and Dadra and Nagar Haveli in the country;

(d) the time limit proposed to implement the said programme across the country including above mentioned States/UTs;

(e) the steps taken to create awareness among people regarding the said programme and to encourage community participation in this regard; and

(f) whether any specific targets have been set under the said programme for supporting sustainable agriculture, adopting renewable energy and reducing waste in lines with other Government policies and if so, the details thereof?

### **SASCI Scheme in Karnataka**

130. Shri Captain Brijesh Chowta:

Will the Minister of TOURISM

be pleased to state:

(a) the details of projects approved or implemented under the Special Assistance to States for Capital Investment (SASCI) scheme in Karnataka, particularly in Dakshina Kannada;

(b) the procedure and eligibility criteria for State Governments or local authorities to propose projects under the SASCI scheme;

(c) whether the Government proposes to allocate additional funds under the SASCI scheme for enhancing tourism-related capital infrastructure in Dakshina Kannada, if so, the details thereof; and

(d) whether any new proposals have been submitted by the State Government of Karnataka under the SASCI scheme and if so, the current status thereof?

### **Special Scheme for Youth in the field of Sports**

†131. Shri Bidyut Baran Mahato:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of the special schemes being implemented by the Government to encourage young talent in the field of sports;

(b) the steps taken by the Government to ensure effective implementation of the said schemes; and

(c) whether the Government is taking any special initiatives under the 'Pradhan Mantri Kaushal Vikas Yojana' and 'Prime Minister's Employment Generation Programme' to create employment opportunities for the youths of the country?

### **Regular Appointment to Temporary Employees of LIC**

†132. Shri Amra Ram:

Will the Minister of FINANCE

be pleased to state:

(a) whether the temporary employees of Life Insurance Corporation of India are not being given permanent appointments even after the decision of the Supreme Court and if so, the reasons therefor; and

(b) the time by which the said appointments are likely to be made?

### **Skilled Workers for Manufacturing Industries**

133. Shri Dileshwar Kamait:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether the manufacturing industry is facing difficulties due to lack of skilled workers in the country;

(b) if so, the details thereof;

(c) whether the Government has formulated any concrete policy for imparting skill development training so that trained manpower may be provided to the manufacturing industries and the country moves ahead on the path of progress; and

(d) if so, the details thereof?

### **Progress in achieving Climate Goals**

134. Shri Deepender Singh Hooda:

Shri E T Mohammed Basheer:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of progress made in Financial Year 2024-25 towards achieving country's climate goals as stated in international agreements;

(b) the details of status of roll-out of the carbon trading policy and the pricing of carbon credits;

(c) the details of cooperative measures taken/proposed to be taken by the Government to align its climate goals with global targets, particularly under the Paris Agreement; and

(d) the manner in which the Government is collaborating with other nations to develop sustainable energy sources and mitigate environmental degradation?

### **Central Government Industrial Tribunals**

135. Shri Tangella Uday Srinivas:  
Dr. Byreddy Shabari:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the total number of Central Government Industrial Tribunals (CGITs) currently operational in the country, along with their location and jurisdiction;

(b) the sanctioned strength of key posts, including Presiding Officers, in each CGIT and the number of vacancies in these posts;

(c) the details of the duration from which these posts, especially of Presiding Officers, have been vacant in each tribunal;

(d) the total number of cases pending before each CGIT, categorized by case type or nature;

(e) the steps taken by the Government to address these vacancies and reduce the backlog of cases;

(f) whether it is true that the Industrial Disputes Act, 1947 stipulates that industrial disputes referred to a tribunal or labour court should be resolved within six months; and

(g) if so, the details of average time taken for case disposal in each CGIT during the last five years?

### **Green India Mission**

136. Shri Arvind Dharmapuri:  
Shri Y S Avinash Reddy:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of progress made in achieving updated Nationally Determined Contributions (NDCs) under the Paris Agreement;

(b) whether implementation of the Green India Mission (GIM) Programme in the country launched to support the States in their effort of afforestation has achieved its objectives and if so, the details thereof;

(c) the percentage hectares of degraded forest land that has been restored under the Green India Mission since its inception;

(d) the details of funds earmarked, released and utilized during the last five years, State-wise; and

(e) the details of the steps taken/proposed to be taken by the Government under Green India Mission to promote green cover in the country?

### **Exemption of GST to Tirumala Tirupati Devasthanam**

137. Shri Maddila Gurumoorthy:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has exempted the Tirumala Tirupati Devasthanam from GST in the interest of Devotees;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and GST collected during the last five years?

### **Payment of GST and Cess to Jharkhand**

†138. Shri Rajesh Ranjan:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the outstanding amount of one lakh thirty six thousand crores towards share of Jharkhand State in the form of GST and other cess has not been paid till date;
- (b) if so, the reasons therefor; and
- (c) the date by which the GST and cess is likely to be released to Jharkhand?

### **Shortage of Teachers in Schools**

†139. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of EDUCATION

be pleased to state:

- (a) the number of schools having shortage of teachers across the country particularly in Maharashtra;
- (b) the details of steps taken/being taken by the Government in this regard, State-wise;
- (c) whether the Government has taken any initiative to promote digital education in Government schools in rural areas, if so, the details thereof, State-wise; and
- (d) the steps taken by the Government to promote research work in universities and colleges?

### **Archaeological Survey Report**

140. Dr. Kalanidhi Veeraswamy:

Will the Minister of CULTURE

be pleased to state:

- (a) whether it is true that the archaeological survey report from South India is currently kept pending;
- (b) if so, the reasons for the delay in releasing the report;
- (c) the expected timeline for its completion and release; and
- (d) the steps being taken by the Government to expedite the process?

### **Changing Investment Trends**

141. Shri Naveen Jindal:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the last decade has witnessed more than 100% increase in the investment in mutual funds and about 70% increase in pension and equity funds and if so, the reasons thereof;
- (b) whether it is a fact that there has been a decrease in fixed deposits, savings and current accounts deposits and if so, the details and the reasons thereof; and
- (c) the ramifications of these trends in short, medium and long term respectively on the economy?

### **Financial Assistance to Bihar**

142. Shri Janardan Singh Sigriwal:

Will the Minister of FINANCE

be pleased to state:

- (a) the details of financial assistance provided by the Government to the State Government of Bihar during the last five years and the current year, scheme-wise and year-wise;
- (b) the details of funds released to the State Government of Bihar during the last five years as per Finance Commission recommendations and under the Heads of Grant-in-Aid and Special Assistance; and
- (c) the progress made in each scheme in Bihar during the said period?

### **Scheme for Financial Assistance for Veteran Artists**

†143. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Shri Arvind Ganpat Sawant:

Shri Sanjay Haribhau Jadhav:

Shri Sanjay Uttamrao Deshmukh:

Shri Balwant Baswant Wankhade:

Will the Minister of CULTURE

be pleased to state:

- (a) the details of the veteran artists in the country and whether the Government has taken cognizance of interests of the said artists and if so, the details thereof;
- (b) whether any scheme for financial assistance of veteran artists is in place in the Country, if so, the details thereof;
- (c) whether any pension is being provided to the veteran artists under the said scheme, if so, the details thereof, State-wise including Maharashtra;
- (d) the criteria set and policy framed therefor;
- (e) the number of artists selected under the scheme for Financial Assistance for veteran artists during the last ten years along with the details of amount of monthly pension, State-wise;
- (f) the number of veteran artists being provided with financial assistance under the said scheme in Maharashtra, district-wise;
- (g) the number of details of pending pension applications received under the said scheme from various States including Maharashtra during each of the last five years, State-wise;
- (h) whether several veteran artists of Maharashtra are not getting the amount of their pension for the last two years despite submitting the necessary documents, if so, the reasons therefor;
- (i) the total amount of pension lying pending for payment to the said artists of Maharashtra till December 2024; and
- (j) whether the Government proposes to pay the pending amount of pension to all such artists expeditiously and if so, the details thereof?

### Unemployment Rate

144. Dr. D Ravi Kumar:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government is aware that the unemployment rate of India has dropped by 0.2% and stands at 6.4% as of July 2024 and that certain States like Goa, Kerala, Meghalaya, Haryana have a higher unemployment rate as compared to the national average despite the Skill India Mission;

(b) if so, whether any additional measures are being taken to sustain & improve the situation and if not, the reasons therefor;

(c) whether the Government is planning for collaborative measures between the Ministry of Education and Ministry of Labour and Employment to enhance the skills of the younger generations; and

(d) if so, details thereof and if not, the reasons therefor?

### Publishing Keezhadi excavation Reports

145. Smt. Kanimozhi Karunanidhi:

Will the Minister of CULTURE

be pleased to state:

(a) the time by which the Keezhadi Phase I and Phase II excavation reports would be published;

(b) the reasons for the delay in publishing of reports of excavations that were done between 2014 and 2016; and

(c) the details of the archaeological excavations done by the Union government across the country during the last ten years along with the date on which the reports of such excavations were published?

### Kabaddi in Olympic Games

†146. Shri Ramashankar Rajbhar:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the time by which Kabaddi is likely to be included in the Olympic Games;

(b) the total number of countries interested in the said competition; and

(c) the details of measures being taken by the Government to include the said game in Olympic?

### GST Levied by NBEMS

147. Dr. Bachhav Shobha Dinesh:

Will the Minister of FINANCE

be pleased to state:

(a) whether it is a fact that National Board of Examinations in Medical Sciences (NBEMS) has collected GST of an amount of 51 crore from candidates of Diplomate of National Board (DNB) and Rs. 11.5 crore from Foreign Medical Graduates (FMG), if so, the details thereof;

(b) whether the Government has stopped levying the GST as per directions of Court, if so, the details thereof;

(c) whether the Government has refunded the GST collected from the above candidates, if so, the details thereof along with amount collected and number of candidates traced and amount along with interest refunded;

(d) the details of the GST collected along with breakup of amount with NBEMS and amount transferred to hospitals, hospital-wise; and

(e) whether the Government has instituted an enquiry to review the issue, if so, the details thereof including findings of the investigation and if not, the reasons therefor?

### **Swadesh Darshan 2.0**

148. Shri Daggumalla Prasada Rao:

Will the Minister of TOURISM

be pleased to state:

(a) the sites identified under the revamped Swadesh Darshan 2.0 since inception, State and year-wise;

(b) the projects completed and in progress under the said scheme, State and year-wise;

(c) the physical status of the ongoing projects along with the timeline required for their completion;

(d) the funds sanctioned, released and utilized for the identified sites under the scheme till date, State and year-wise; and

(e) whether the Government has received monthly progress report from the States/UTs to examine the progress of the ongoing projects, if so, the details thereof?

### **Impact of IBC Framework on Loss of Tax Revenue**

149. Ms Iqra Choudhary:

Shri Shyamkumar Daulat Barve:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government has undertaken any assessment to evaluate the impact of the current insolvency and Bankruptcy Code (IBC) framework on the loss of tax revenue;

(b) whether the Government is aware that under section 53 of the IBC, Government dues including indirect taxes collected from consumers have very low priority during insolvency processes;

(c) whether the Government is aware that such indirect taxes paid by consumers to businesses must become a part of the Consolidated Fund of India;

(d) whether the Government is considering any amendments to the IBC to ensure that taxes passed on to the consumers are given higher priority; and

(e) whether the Government collects data on the amount of total tax revenue forgone and the proportion of indirect tax therein on account of tax waivers given under IBC law?

### **Spikes in Health Insurance Premiums**

150. Shri Ve Vaithilingam:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Insurance Regulatory and Development Authority of India (IRDAI) is keeping a close eye on the recent spikes in health insurance premiums across the industry;

(b) whether the Government is making efforts to ensure better understanding and co-ordination between payers (health insurers) and healthcare providers (hospitals) on medical treatment pricing;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

### **Objective of Entrepreneurship Development Conclave**

†151. Smt. Kamlesh Jangde:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the objective of "Entrepreneurship Development Conclave" and the manner in which the said conclave aligns with the broader vision of the Government regarding entrepreneurship development at the rural and grassroot level;

(b) whether the Government is formulating any scheme to leverage the Panchayati Raj system to facilitate skill development and capacity building programmes for rural entrepreneurs particularly in light of the discussions in the conclave and if so, the details thereof;

(c) whether any specific measures are being taken to empower the rural entrepreneurs in Chhattisgarh through the Panchayati Raj system; and

(d) if so, the details thereof?

### **DEMAT Accounts in West Bengal**

152. Shri Saumitra Khan:

Will the Minister of FINANCE

be pleased to state:

(a) the total number of DEMAT accounts and active DEMAT accounts in West Bengal, district-wise;

(b) the Assets Under Management (AUM) of mutual funds in West Bengal during the last ten years, year-wise;

(c) the number of LIC policyholders in West Bengal along with the total amount insured, district-wise; and

(d) the total amount of fixed deposits held by residents of West Bengal, district-wise?

### **Sahitya Akademi Seminar**

153. Shri Devusinh Chauhan:  
Shri Jagdambika Pal:

Will the Minister of CULTURE

be pleased to state:

(a) the main objective of the Sahitya Akademi Seminar on "Literary and Ideological Periodicals" held in December 2024;

(b) the manner in which the Government proposes to support future initiatives for the growth of regional literature in the country especially through platforms like Sahitya Akademi; and

(c) whether there would be any follow-up events or publications resulting from the seminar to further explore the themes discussed and if so, the details thereof?

#### **Amendments in UGC Guidelines**

154. Shri Sachithanantham R:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the proposed amendments to be brought in the UGC guidelines by the Government;

(b) the timeframe within which the amendments are proposed to be adopted;

(c) the rationale behind the proposal by UGC to make non-academics eligible for the Vice-Chancellor's post in the universities as proposed by UGC in its recently notified draft regulations; and

(d) whether the recruitments of non-academics in the top positions like Vice-Chancellors will impact on the academic requirements of the universities?

#### **Promotion of Art and Culture in Karnataka**

155. Shri Govind Makthappa Karjol:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the Scheme of Financial Assistance for the Promotion of Art and Culture during each of the last five years in the Karnataka State, district-wise;

(b) the details of funds given to the State of Karnataka under each component of the said scheme;

(c) whether the Government has regularly monitoring the proper utilization of funds in the State of Karnataka and if so the details thereof; and

(d) the details of the special steps taken by the Government for promotion of art and culture in the State of Karnataka?

#### **Decline in Foreign Tourists**

156. Smt. Sajda Ahmed:

Will the Minister of TOURISM

be pleased to state:

(a) the number of foreign tourist arrivals in the country during each of the last two years, country-wise;

(b) the major reasons for the dip in foreign tourist numbers to different destinations in the country; and

(c) the special efforts made or proposed to address the decline in foreign tourists and attract more tourists to visit the country?

#### **Outcomes of RTE Act**

157. Shri E T Mohammed Basheer:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has evaluated the outcome of the implementation of Right to Free and Compulsory Education Act, if so, the details of the achievement made by the Government till date; and

(b) whether the Government has any plan to expand digital literacy programmes in the rural regions of the country, if so, the details thereof?

#### **Financial Support under PM Vidya-lakshmi Scheme**

158. Shri Rajiv Pratap Rudy:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of numbers of meritorious students provided financial support under the PM Vidya-lakshmi Scheme in the State of Bihar, particularly in the Saran Commissionerate and the State-wise details thereof;

(b) whether it is a fact that very few students have been provided financial assistance under the scheme, if so, the reasons for the low outreach;

(c) whether the lack of awareness about the scheme among students and educational institutions is one of the primary reasons for low participation, if so, the steps being taken to address this issue; and

(d) the measures undertaken by the Government to improve awareness, simplify the application process and ensure better access to the scheme for students in rural and underprivileged areas?

#### **ESI Hospital in Murshidabad Parliamentary Constituency**

159. Md Abu Taher Khan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has any plan to set up a fully equipped ESI Hospital in Murshidabad Lok Sabha constituency as there are many workers working in various industries; and

(b) if so, the details thereof, if not, the reasons therefor?

#### **Benefits accorded to Classical Language**

160. Ms Mahua Moitra:

Will the Minister of CULTURE

be pleased to state:

- (a) the details of benefits accorded to “classical languages”;
- (b) the details of list of said benefit that has been already implemented and under implementation for Bengali language which has been recently declared as “classical language”; and
- (c) the details of list of benefits accorded to other “classical languages” as well, language-wise?

### **Education Loan to Needy Students**

161. Shri Rajeev Rai:

Will the Minister of EDUCATION

be pleased to state:

- (a) the details of the steps taken by the Government to facilitate education loan to the needy students;
- (b) the total number of Students who applied for education loan and the total amount sanctioned during the financial year 2023-24;
- (c) the average time taken in the sanction of these education loans; and
- (d) the details of reason for rejecting the remaining loan request?

### **Initiatives to Enhance PM Internship Scheme**

162. Shri Anurag Singh Thakur:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) the details of initiatives taken by the Government to further enhance the PM Internship Scheme, particularly in terms of expanding the number of internships available, increasing sectoral representation and aligning the scheme with emerging industries and skill demands;
- (b) whether the Government has identified barriers such as geographic, socio-economic or digital divides that prevent under-represented groups from participating in the PM Internship Scheme and if so, the details of targeted measures being considered to address these challenges, ensuring inclusivity and diversity among interns; and
- (c) the details of these measures, including timelines, funding provisions, and collaborative frameworks with other stakeholders?

### **Preservation of Tribal Art in Tripura**

163. Shri Biplab Kumar Deb:

Will the Minister of CULTURE

be pleased to state:

- (a) whether any special programme has been organized for the folk arts and tribal artists of Tripura under Promotion and Preservation of Tribal and Folk Arts scheme;
- (b) if so, the details of these programmes; and

(c) the number of tribal artists of Tripura who have been provided financial assistance under Promotion and Preservation of Tribal and Folk Arts scheme?

### **Air and Water Pollution in Gorakhpur, UP**

164. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of steps taken by the Government to control air and water pollution in Gorakhpur district of Uttar Pradesh;

(b) whether there are any initiatives to improve waste management and recycling in urban and rural areas of Gorakhpur and if so, the details thereof;

(c) the efforts made to preserve wetlands and natural habitats in the said district, especially around the Ramgarh Taal area; and

(d) whether the Government has implemented any programmes to raise awareness about environmental conservation in Gorakhpur and if so, the details thereof?

### **Arogya Plus Health Insurance Policy**

165. Shri N K Premachandran:

Will the Minister of FINANCE

be pleased to state:

(a) whether the SBI General Insurance Company approached the Insurance Regulatory and Development Authority of India (IRDAI) for permitting them to stop Arogya Plus Health Insurance Policy and top-up;

(b) if so, the details of application submitted by SBI General Insurance company, the process made by the IRDA and the decision taken thereon;

(c) whether the Government has given permission to SBI General Insurance Company to withdraw the policy and if so, the details thereof;

(d) whether it comes to the notice of Government that the SBI General Insurance Company promised to the policy holders that they will cover the insured amount without increasing the premium and if so, the action taken by the Government to comply with the promise given by SBI General Insurance; and

(e) whether the Company is denying renewal of the Arogya Plus Health Insurance Policy and if so, the reasons therefor?

### **Increasing Pollution in Delhi**

166. Shri Benny Behanan:  
Shri Ramprit Mandal:  
Shri Dinesh Chandra Yadav:  
Smt. Lovely Anand:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether air pollution levels have reached alarming heights in the National Capital Territory of Delhi and surrounding areas, if so, the steps taken by the Government to tackle this situation;

(b) whether the Government is holding consultations with experts regarding the reasons for this dangerous situation and if so, the details thereof;

(c) whether the Government has assessed the effectiveness of existing air pollution control measures, if so, the details in this regard; and

(d) the details of steps taken by the Government to enhance collaboration among States to address cross-border pollution, due to stubble burning?

### **Funds allocated under NCAP**

167. Shri Yogender Chandolia:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware of the alarming levels of air pollution in Delhi, particularly during the winter months and the adverse impact it has on the health and well-being of its citizens;

(b) the steps taken by the Government to address the issue of air pollution in Delhi including the measures to reduce the levels of particulate matter, nitrogen dioxide and other pollutants in the air;

(c) the details of the funds allocated and utilized by the Government for implementing the National Clean Air Programme (NCAP) in Delhi and the progress made so far in achieving the programme's objectives; and

(d) the details of the coordination and cooperation between the Central Government the Delhi Government and the Municipal Corporations to address the issue of air pollution in Delhi, and the outcomes of such efforts?

### **Schemes for Welfare of Farmers by NABARD**

†168. Shri Rampriti Mandal:  
Shri Dinesh Chandra Yadav:  
Smt. Lovely Anand:

Will the Minister of FINANCE

be pleased to state:

(a) the scheme implemented by National Bank for Agriculture and Rural Development for the welfare of farmers in Bihar;

(b) the funds dispersed by National Bank for Agriculture and Rural Development in Bihar during the last three years, district-wise;

(c) whether the Government proposes to implement any other scheme for welfare of farmers; and

(d) if so, the details thereof?

### **Skill Development Centres in Kalahandi and Nuapada**

169. Smt. Malvika Devi:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of the total number of skill development centres that will be set up in Kalahandi and Nuapada for helping the youth under the Pradhan Mantri Kaushal Vikas Yojana;

(b) the steps being taken by the Government to encourage specific skill development programmes to help the unemployed youth of Kalahandi and Nuapada; and

(c) the details of the skill development programmes to encourage the socially backward SC/ST in the said districts?

### **Drop in Enrollment Rate in Schools**

170. Dr. Rani Srikumar:  
Prof. Sougata Ray:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is aware of the decline in enrollment rate of students in school as per Unified District Information System for Education Plus (UDISE+) report;

(b) the number of children enrolled in schools across the country during the last 10 years, year-wise and State-wise;

(c) the ratio of enrollment of girls and boys in the country during the last 10 years, year-wise and State-wise;

(d) the ratio of the boys and girls drop-outs from school in the country during the last ten years, year-wise and State-wise;

(e) the reasons for the drastic fall in enrollment of children in school;

(f) whether the school drop-out rate is going worse in some States; and

(g) whether the Government has taken any steps in this regard, if so, the details thereof?

### **Establishment of IIT in Nashik**

171. Shri Rajabhau Parag Prakash Waje:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government will consider establishing an Indian Institute of Technology (IIT) in Nashik, given its location, cultural heritage and growing industrial base;

(b) the manner in which the Government views the potential impact of an IIT in Nashik on local job creation, entrepreneurship and the economy enhancing Nashik's status as an educational and innovation hub in Maharashtra;

(c) whether the Government has conducted/proposed to conduct any study to assess the benefits of setting up an IIT in Nashik, aligning with the Government's focus on education and innovation growth;

(d) whether there is any criteria in terms of numbers of IITs and IIMs set up in a State, if so, the details thereof; and

(e) whether the size of the State in terms of area and population is considered in deciding this number?

### **Dearness Allowance of Central Government Employee during COVID-19**

172. Shri Anand Bhadauria:

Will the Minister of FINANCE

be pleased to state:

- (a) whether dearness allowance and dearness relief for Central Government employees and pensioners during the Covid-19 were withheld for 18 months but not seized;
- (b) if so, the details thereof and the reasons for its seizure by the Government;
- (c) whether the Government would release the same to ensure spending by the Government employees and thereby help in boosting the faltering economy of the Country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### **Maha Kumbh Mela**

†173. Dr. Sambit Patra:

Will the Minister of TOURISM

be pleased to state:

- (a) the status of implementation of the scheme formulated by the Ministry for the Maha Kumbh Mela being organised in Sangam city of Prayagraj;
- (b) whether the Ministry has prepared any plan for foreign visitors/tourists and if so, the details thereof;
- (c) the details of the programmes proposed/likely to be organised by the Ministry during the said Maha Kumbh Mela; and
- (d) whether any scheme has been formulated for promotion and conservation of Indian culture along with drawing foreign tourists to the Kumbh Mela through audio-visual media from the country and abroad and if so, the details thereof?

### **Khelo India Centre in the Country particularly in Yavatmal-Washim**

†174. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the total number of athletes trained under Khelo India Centres (KICs), State and district-wise;
- (b) the details of the achievements made by the said athletes at State, National and International level;
- (c) the total number of KICs and sports academies across the country, State and district-wise particularly in Yavatmal-Washim district of Maharashtra;
- (d) whether the Government proposes to set up the said centre in said Parliamentary Constituency of Maharashtra;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) the details of funds allocated for the purpose and utilised by the said centres during the last three years and the current year, State-wise; and
- (g) the details of the criteria to set up the said centre?

### **Birds Population in the Country**

175. Shri Jagdambika Pal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the current status of bird populations in the country over the past decade, particularly among species that rely on vertebrates, carrion, and invertebrates;

(b) whether bird species endemic to the Western Ghats, The Himalayas, The Indo-Burma region and The Sundaland biodiversity hotspot, such as the Great Gray Shrike, Sarus Crane, Yellow-crowned Woodpecker, experienced significant declines in their numbers during the said period, if so, the details thereof;

(c) the details of initiatives taken by the Government during the said period to address the challenges facing bird populations, particularly those at risk due to habitat loss and changing ecological conditions; and

(d) whether there are any notable improvements in the population of specific bird species, particularly those at risk, as a result of the Government's conservation efforts and initiatives, if so, the details thereof?

### **School Drop-outs Aged 6 to 14 years**

176. Shri K Radhakrishnan:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has taken any assessment of the drop-out of children between 6 and 14 years of age from school during the last three years;

(b) if so, the details thereof; and

(c) whether the current budget includes any specific plan for bringing out-of-school children back to school, if so, the details thereof?

### **Setting up New Museums under Museum Grants Scheme**

†177. Adv Gowaal Kagada Padavi:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has allocated any funds to various States for setting up of New museums under 'Museum Grants Scheme';

(b) if so, the details of the funds allocated and disbursed for the said scheme during the years 2023-24 and 2024-25, State-wise including Maharashtra; and

(c) whether the Government has taken or proposes to take any steps to set up tribal museum in the country particularly in Nandurbar Lok Sabha Constituency?

### **Schools upgraded under Samagra Shiksha Abhiyan in Rajasthan**

†178. Shri Brijendra Singh Ola:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government has fixed any targets for the Samagra Shiksha Abhiyan;
- (b) if so, whether the Government has achieved the target;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of primary, secondary and higher secondary schools upgraded under the scheme in Rajasthan including Jhunjhunu, district-wise; and
- (e) the details of funds allocated and spent in the scheme during the last three years and the current year?

### **Foreign Universities in India under UGC Guidelines**

179. Shri Appalanaidu Kalisetti:

Will the Minister of EDUCATION

be pleased to state:

- (a) the details of number of foreign universities that have applied to establish campuses in India under the University Grants Commission (UGC) guidelines, State-wise, particularly for Andhra Pradesh;
- (b) the details of the current status of these applications, including the number of institutions that have been granted approval and issued a letter of intent under these guidelines with a focus on Andhra Pradesh;
- (c) the proposed academic infrastructure and programs that these foreign institutions plan to offer in India;
- (d) the details of funds allocated by the Government to support the establishment of these foreign campuses in the country, State-wise with specific attention to funds allocated to Andhra Pradesh; and
- (e) the oversight mechanisms put in place by the Government under the UGC guidelines to monitor the functioning of these foreign campuses in India?

### **Employment Avenues through Skill Development Centres**

†180. Smt. Geniben Nagaji Thakor:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

- (a) whether employment avenues are being provided through the Skill Development Centres; and
- (b) if so, the total number of youths provided employment avenues through the said centres in Gujarat during the last three years, district-wise?

### **National Adaptation Fund for Climate Change (NAFCC)**

181. Dr. Shashi Tharoor:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether the projects under National Adaptation Fund for Climate Change (NAFCC) are decided based on the areas identified under the State Action Plan on Climate Change (SAPCC);
- (b) if so, the areas identified as most vulnerable by Kerala's State Adaptation Fund for Climate Change 2023-2030 (Kerala's SAPCC 2.0);

(c) whether it is true that NAFCC's sanctioned project in Kerala, (Promotion of Integrated Farming system of Kaipad Pokkali in Coastal Wetlands of Kerala) only includes two (Kannur and Alappuzha) of the nine identified districts; and

(d) if so, whether the Union Government in coordination with the State Government of Kerala, is considering to sanction additional projects under the NAFCC covering other districts in Kerala identified as most vulnerable by the SAPCC?

### **Promotion of Odisha Culture in other States of the Country**

182. Shri Sukanta Kumar Panigrahi:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the current programmes and initiatives taken by the Government to promote Odisha Culture in other States of the country especially key Heritage Sites, Temples, Monuments, Tribal art & Centres etc.;

(b) whether the Government has any plans to organize an inter-State cultural exchange programme, if so, the details thereof and the methods to be used for these initiatives;

(c) whether the Union Government proposes to extend financial and logistics support for promoting unique Tribal extravaganza under National Cultural fund; and

(d) the funds allocated for promoting Odisha Culture and Festivals in the current financial year including proposal for next four years?

### **Incentives for Informers of Child Labours**

183. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has any data about the incentives given by the State Governments to the informers about the employment of child labour;

(b) if so, the details thereof;

(c) whether the Union Government has any plan to announce such incentives to the informers who provide information about child labour employment;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

### **Implementation of SASCI Scheme with Special Reference to Pali Region**

184. Shri P P Chaudhary:

Will the Minister of TOURISM

be pleased to state:

(a) the specific criteria used for selection of projects under Special Assistance to States for Capital Expenditure/Investment (SASCI) scheme, particularly for heritage and religious tourism sites along with the proposals if any, considered from Pali district thereof;

(b) the strategies being implemented for development of lesser-known destinations including plans for promoting religious tourism circuits connecting Ranakpur Jain Temple and other heritage sites in Pali region;

(c) whether any assessment has been conducted regarding tourism potential of lesser-known destinations in Pali district, particularly the ancient temples and traditional craft centres and if so, the details thereof; and

(d) whether any specific international promotion initiatives have been planned to showcase religious and cultural heritage of Pali region along with major tourist circuits of Rajasthan and if so, the details thereof?

### **Inclusion of Maithili Language in CTET**

†185. Shri Gopal Jee Thakur:

Will the Minister of EDUCATION

be pleased to state:

(a) whether any discussion has been held in the Advisory and Implementation Committee of Central Board of Secondary Education (CBSE) for inclusion of Maithili language in Central Teacher Eligibility Test (CTET) as it has been in the Eighth Schedule of the Constitution along with the 20 other Indian languages, if so, the details thereof;

(b) whether any Committee has been constituted by National Council of Teacher Education (NCTE) for inclusion of Maithili language in CTET exam and to amend the syllabus;

(c) whether the said matter has been forwarded by CBSE to Committee constituted by NCTE on 18.07.2024; and

(d) if so, the details thereof and the action taken by the said Committee?

### **No Detention Policy**

186. Shri Eatala Rajender:  
Shri Chamala Kiran Kumar Reddy:  
Smt. D K Aruna:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is planning to remove 'no detention' policy for students from Classes V to VIII with a aim to improve the quality of education and learning outcomes among students;

(b) whether Gross Enrolment Ratio has increased in some States including Tamil Nadu;

(c) whether the quality of education measured through learning outcomes among school students had been deteriorating; and

(d) if so, the details thereof, State-wise especially in Andhra Pradesh, Uttar Pradesh and Telangana and also the current status of the same?

### **Environment Protection (End-of-Life Vehicles) Rules, 2025**

187. Shri Dhairyasheel Sambhajirao Mane:  
Shri Chavan Ravindra Vasantao:  
Shri Sudheer Gupta:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has notified Environment Protection (End-of-Life Vehicles)

Rules, 2025 and if so, the details thereof and the key features/highlights of the said Rules;

(b) the aims and objectives behind implementation of the said Rules;

(c) whether the Government has outlined the specific roles for both Central and State agencies/authorities in implementation of these Rules and if so, the details thereof;

(d) whether the Government has started any online portal to ensure transparency in implementation and providing real time data on the disposal and recycling of end-of-life vehicles and if so, the details thereof; and

(e) whether the Government has established any Implementation Committee to oversee the implementation of these Rules and if so, the details thereof?

### **PM e-Vidya DTH Channel**

188. Shri Suresh Kumar Kashyap:  
Smt. Kriti Devi Debbarmar:  
Shri Chandra Prakash Joshi:  
Shri Dineshbhai Makwana:  
Shri Shankar Lalwani:  
Shri Devusinh Chauhan:  
Shri Vijay Baghel:  
Shri Vishnu Dayal Ram:

Will the Minister of EDUCATION

be pleased to state:

(a) the type of contents broadcasted by the PM e-Vidya DTH channel;

(b) whether the channel broadcast in regional languages also and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government plans to integrate the PM e-Vidya DTH with other digital education initiatives such as Diksha platform;

(d) the expected outcomes in terms of educational accessibility for the hearing impaired students; and

(e) the details of the outcome in Himachal Pradesh by this initiative?

### **Amendment in FEMA Regulations**

†189. Shri Kaushalendra Kumar:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has amended the FEMA regulations to allow the settlement of cases of foreign exchange violations while paying a penalty of up to Rs. 5 crore;

(b) the number of people who will be benefited from the said change in the policy;

(c) whether the said changes will be applicable to cases which were pending before the above decision taken by the Government; and

(d) if so, the details thereof?

### **Objectives of PRASHAD Scheme**

190. Shri Malaiyarasan D:  
Shri C N Annadurai:  
Shri Selvam G:  
Shri Navaskani K:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government has implemented the Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) scheme;
- (b) the objectives, scope and key targeted areas of the PRASHAD Scheme, including the criteria for selecting pilgrimage sites;
- (c) the steps taken under the PRASHAD Scheme to promote spirituals/sustainable tourism and improve infrastructure at pilgrimage sites;
- (d) the total funds allocated for the scheme particularly for Tamil Nadu and the progress made so far in its implementation including Kallakurichi Constituency of Tamil Nadu;
- (e) the key achievements of the PRASHAD Scheme since its inception along with challenges by the Government in implementing PRASHAD projects;
- (f) the number of pilgrimage sites identified and developed under the PRASHAD Scheme in Tamil Nadu;
- (g) the list of pilgrimage sites included in the PRASHAD Scheme along with the funds allocated to each State, State-wise;
- (h) whether there are any States where the PRASHAD Scheme is yet to be implemented and if so, the reasons therefor; and
- (i) the manner in which the Government monitor the progress of projects and conduct regular evaluations under the PRASHAD Scheme?

#### **Tourism Infrastructure for Maha Kumbh, 2025**

- †191. Shri Arun Govil:  
 Shri Manish Jaiswal:  
 Shri Bhojraj Nag:  
 Ms Kangna Ranaut:  
 Shri Naba Charan Majhi:  
 Shri Parshottambhai Rupala:  
 Shri Chandra Prakash Joshi:  
 Smt. Shobhanaben Mahendrasinh Baraiya:  
 Dr. Rajesh Mishra:

Will the Minister of TOURISM

be pleased to state:

- (a) whether any measures have been implemented by the Government to enhance tourism infrastructure and facilities in Prayagraj for the Maha Kumbh, 2025 for ensuring smooth access and comfortable experience for the domestic and international visitors, if so, the details thereof;
- (b) the initiatives undertaken by the Government to ensure the safety, security, and well-being of tourists, pilgrims and other stakeholders, considering the expected influx of millions of visitors to the Maha Kumbh, 2025; and
- (c) whether arrangements for running a special train from Beohari to Prayagraj via Singrauli are being made in view of the lakhs of devotees from Sidhi Parliamentary Constituency going to take a holy dip in Maha Kumbh?

#### **Tree Plantation**

192. Shri Adhikari Deepak Dev:  
 Shri Janardan Singh Sigriwal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the trees cut and deforestation caused due to construction of roads/highways under National Highway Authority of India in the country, State-wise;

(b) whether the Government provides any financial assistance to the States for executing tree plantation programmes;

(c) if so, the details thereof, State/UT-wise and if not, the reasons therefor;

(d) the details of the schemes proposed by the Government to carry out plantation drives in villages across the country; and

(e) whether the Government is contemplating to launch tree plantation programme in the country on large scale and if so, the details thereof?

### **Temples and Monuments enlisted under ASI in Chhattisgarh**

†193. Shri Radheshyam Rathiya:

Will the Minister of CULTURE

be pleased to state:

(a) the number and detail of the temples and monuments enlisted under the control of Archaeological Survey of India (ASI) in Chhattisgarh, district-wise;

(b) whether the temple situated in Raigarh district is administered by the ASI at present;

(c) if not, the necessary steps required to bring the temples under the administration of ASI;

(d) whether any funds are likely to be allocated for the maintenance and development of the temple after bringing it under the administration of ASI; and

(e) if so, the details thereof?

### **Strategic Plans for Upcoming Olympics and Paralympics Events**

194. Shri Kodikunnil Suresh:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of funding allocated and utilized for India's participation in the recent Olympics and Paralympics, including expenditures on training, coaching, infrastructure and international exposure;

(b) the criteria and process followed to distribute funds among various sports federations and athletes in preparation for the Olympics and Paralympics;

(c) the specific challenges faced in the funding and preparation process for these events and whether any corrective measures are being implemented to improve efficiency and support and if so, the details thereof;

(d) whether the Government has any strategic plan for the upcoming Olympics and Paralympics including projected funding requirements to enhance the training facilities and measures to support emerging athletes; and

(e) the details of the targets set by the Government for medal outcomes in the next Olympics and Paralympics and the initiatives in place to achieve these goals?

### **Fake Universities**

195. Shri Y S Avinash Reddy:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the University Grants Commission (UGC) has declared 21 universities as “fake” and not empowered to confer any degree, majority of which are in Delhi followed by Uttar Pradesh;

(b) if so, the details thereof and the action taken thereon, State-wise;

(c) whether the UGC has warned students not to take admission in these universities and among them, at least 21 self-styled, unrecognised institutions which are functioning in contravention of the UGC Act and are violating UGC guidelines, have been declared as fake universities;

(d) if so, the details thereof including the action taken by the Government thereon; and

(e) the steps taken/being taken by the Government to punish the fake universities in order to curb them along with action taken/penalty imposed since 2014, State-wise?

### **Improvement of Sports Infrastructure in Rural Areas of Kerala**

196. Shri Rajmohan Unnithan:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of the key initiatives the Government is currently implementing to empower youth across the country, especially in Kerala;

(b) the steps taken/being taken by the Government to improve the infrastructure for sports in rural areas in Kerala; and

(c) whether the Government plans to implement new scheme for the promotion of sports development programmes for differently-abled youth, if so, the details thereof?

### **ESIC Hospitals in Tamil Nadu**

197. Shri Mani A:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the number of ESIC hospitals functioning in the State of Tamil Nadu;

(b) whether the Government has any plans to set up new ESIC hospitals in Tamil Nadu and if so, the funds allocated for this purpose;

(c) whether the Government intends to recruit more doctors in ESIC hospitals and dispensaries, if so, the details thereof; and

(d) the steps taken by the Government to improve the basic infrastructure facilities provided in the ESIC hospitals?

### **Internship to Youths under PMIS**

198. Shri Eatala Rajender:  
Shri Chamala Kiran Kumar Reddy:  
Smt. D K Aruna:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the pilot scheme of the Prime Minister Internship Scheme received less applications against opportunities while it aims to provide internship to one crore youths in 500 companies;

(b) the details of youths who have gained exposure to real life business environment across varied professions and employment opportunities;

(c) the details of the interns who are provided with financial assistance of Rs. 5,000 per month and the details of the Departments/Ministries which have provided a one-time grant of Rs. 6,000 for incidentals to each intern; and

(d) if so, the details thereof, State-wise particularly in Telangana and Andhra Pradesh along with the funds sanctioned/spent so far?

### **Investment in the Care Economy**

199. Shri Gaurav Gogoi:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government is aware of the International Labour Organization's (ILO's) report highlighting that 53% of women in India are outside the labour force due to care responsibilities, if so, the details thereof;

(b) the specific steps taken by the Government during the last ten years to promote investment in the care economy and the progress made in this regard;

(c) whether the Government has any plans to develop a robust care workforce including training and skill development programmes for workers in the care sector, if so, the details thereof;

(d) the measures are in place to improve the working conditions, wages, and social security benefits for care workers, particularly for women; and

(e) the steps taken by the Government to promote the use of technology in enhancing the delivery of care services and improving the efficiency of the care sector?

### **Initiatives to increase Girls Students in Schools**

200. Shri C N Annadurai:  
Shri Selvam G:  
Shri Navaskani K:

Will the Minister of EDUCATION

be pleased to state:

(a) the current enrollment and retention rates of girls in schools under the Samagra Shiksha Abhiyan, State/UT-wise;

(b) the specific initiatives taken by the Government under Samagra Shiksha Abhiyan to

increase the enrollment of girls, particularly at secondary and senior secondary levels;

(c) whether there are any scholarships, incentives or financial assistance available for girls under the Scheme, if so, the number of girls benefited during the last five years, year-wise;

(d) whether awareness campaigns by engaging communities are conducted under the scheme to promote girls' education; and

(e) the steps taken by the Government to ensure gender-sensitive infrastructure in schools, such as separate toilets, hygiene facilities and safe spaces to encourage girls' attendance in schools?

### **MISHTI Programme**

201. Shri Bastipati Nagaraju:  
Shri Kesineni Sivanath:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the mangrove cover in the country, State and year-wise since 2021;

(b) the details of the States that have successfully mapped and delineated their target intervention areas under MISHTI (Mangrove Initiative for Shoreline Habitats and Tangible Incomes) programme;

(c) the details of the area under mangroves identified for restoration, State-wise, especially from the State of Andhra Pradesh; and

(d) whether any States have initiated mangrove plantation or restoration, if so, the details thereof?

### **Development of Tourism in Maharashtra**

202. Prof. Varsha Eknath Gaikwad:  
Shri Bhaskar Murlidhar Bhagare:  
Smt. Supriya Sule:  
Shri Nilesh Dnyandev Lanke:  
Shri Amar Sharadrao Kale:  
Shri Bajrang Manohar Sonwane:  
Shri Sanjay Dina Patil:  
Dr. Amol Ramsing Kolhe:  
Shri Mohite Patil Dhairyasheel Rajsinh:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Union Government has taken any measures to develop tourism in Maharashtra which has the huge potential and if so, the details thereof;

(b) whether the Government has identified new tourism spots for development across the country including Maharashtra and if so, the details thereof;

(c) the estimated employment and economic benefits expected from developing new tourism spots;

(d) the manner in which the Government prioritize areas for tourism development, particularly in remote or underserved regions like Dindori for Adivasi Tourism;

(e) whether the focus is being placed on developing eco-tourism, heritage tourism or adventure tourism in the identified spots and if so, the details thereof;

(f) whether the Government proposes to integrate these new tourism spots into existing

tourism circuits and if so, the details thereof; and

(g) whether the Government has identified heritage or culturally significant sites for tourism development and if so, the details thereof?

### **Labour Deaths Reported in the Country**

203. Shri Abhishek Banerjee:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has any data on the total number of labour deaths reported across the country during the last five years, including in hazardous industries and construction sectors;

(b) if so, the details thereof, year, State and industries-wise;

(c) the details of the total amount of compensation disbursed to the families of deceased labourers during the said period and the number of cases of compensation which are still pending, State-wise; and

(d) the details of the measures taken by the Government to ensure workplace safety and timely disbursement of compensation to the affected families?

### **Externally Aided Projects**

204. Shri Sribharat Mathukumilli:

Will the Minister of FINANCE

be pleased to state:

(a) the details of projects approved/funded under the Externally Aided Projects category during the last five years, State-wise;

(b) whether the State Government of Andhra Pradesh has submitted any proposals for financial grants under the 'Externally Aided Projects' category;

(c) if so, the detailed description including funds sanctioned and utilised of the ongoing projects in Andhra Pradesh, district-wise;

(d) the details of funds sanctioned and utilized for the proposals submitted with regard to the Hudhud Cyclone, along with the current status of these projects; and

(e) whether any new proposals have been submitted by institutions in Visakhapatnam for external aid and if so, the current status of these proposals?

### **Allocation and Utilisation of Funds to Vidya-lakshmi Scheme**

205. Shri Rajesh Verma:

Smt. Shambhavi:

Dr. Shrikant Eknath Shinde:

Shri Naresh Ganpat Mhaske:

Dr. D. Purandeswari:

Shri Ravindra Dattaram Waikar:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the total funds allocated and disbursed under the PM Vidya-lakshmi Scheme

since 2019 and its contribution in improving higher education access;

(b) the details of the beneficiaries benefitted from education loans facilitated through the Vidya-lakshmi Portal since 2019, year and State-wise;

(c) the details of the steps taken by the Government to ensure that students from rural and economically weaker sections benefit from the above scheme and the funds are utilized only for the purposes demarcated under the scheme; and

(d) whether the Government is planning to expand the Vidya-lakshmi Scheme to include more banks or to enhance the user experience on the portal, if so, the details thereof?

### **Assessment of Skill Needs and Focused Training Initiatives**

206. Dr. Hemant Vishnu Savara:  
 Dr. Rajesh Mishra:  
 Shri Parbhubhai Nagarbhai Vasava:  
 Shri Pradeep Kumar Singh:  
 Shri Suresh Kumar Kashyap:  
 Shri Bhartruhari Mahtab:  
 Shri Naba Charan Majhi:  
 Shri Khagen Murmu:  
 Shri Parshottambhai Rupala:  
 Shri Dharambir Singh:  
 Shri Balabhadra Majhi:  
 Dr. Nishikant Dubey:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the manner in which the Government assess the present and future skill requirements in various industries and sectors;

(b) the scheme proposed to be formulated by the Government to align skill development initiatives with the changing employment market and technological advancements;

(c) whether there is any mechanism in place to incorporate feedback received from trainees and employers to improve the standards and requirements;

(d) if so, the details thereof;

(e) the total number of people from Sidhi Parliamentary Constituency who were trained so far along with the number of such people who were employed after receiving the said training; and

(f) the details of skill development initiative started in Palghar district during the last five years?

### **Monitoring of Grossly Polluting Industries**

- †207. Shri Chandan Chauhan:  
 Shri Satpal Brahamchari:  
 Shri Chandra Prakash Choudhary:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether any detailed action plan has been formulated for the monitoring and regulation of the Grossly Polluting Industries (GPIs) as declared by the Central Pollution Control Board (CPCB);

(b) if so, the details thereof;

(c) the details of the condition of GPIs particularly in the State of Jharkhand and Sonapat Lok Sabha Constituency in the State of Haryana; and

(d) whether the Government has taken any special steps to prevent the discharge of waste into water bodies by the said industries and regulate the handling of hazardous substances, if so, the details thereof, State and district-wise particularly in Jharkhand and Haryana?

### **Strengthening of ITIs in Nellore and Tada through STRIVE**

208. Shri Prabhakar Reddy Vemireddy:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether it is true that two Government ITIs in Nellore and one Government ITI in Tada has been identified to strengthen, upgrade and enhance the learning infrastructure under Skill Strengthening for Industrial Value Enhancement (STRIVE) Project;

(b) if so, the details of steps taken for upgradation and infrastructure provided in these ITIs;

(c) the details of funds allocated, sanctioned, released and spent on the above ITIs;

(d) whether the Government is considering to take up other ITIs under STRIVE or other project in Nellore, Andhra Pradesh; and

(e) if so, the details thereof?

### **Eco Tourism Projects**

†209. Smt. Delkar Kalaben Mohanbhai:  
Shri Gyaneshwar Patil:  
Shri Bhumare Sandipanrao Asaram:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has any proposal or sanctioned projects to promote eco tourism, if so, the details thereof, State-wise particularly in Dadra and Nagar Haveli, Madhya Pradesh and Sambhajinagar of Maharashtra;

(b) the steps taken by the Government to promote eco tourism projects in various parts of the country, State-wise including the said States;

(c) the details of the financial assistance provided to various States of the country including the said States along with the funds utilised in this regard during each of the last five years;

(d) whether the Government has received any proposal from the said States for the development and promotion of eco tourism; and

(e) if so, the details thereof and the current status of the said proposals along with the reaction of the Government thereto?

### **Glitches in MCA-21 Portal**

210. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government is aware of the glitches in the corporate filing portal - MCA-21;

(b) whether the Government has taken any measures to improve the functioning of the portal;

(c) if so, the details thereof;

(d) whether any measures are taken to protect the data of companies being filed via portal;

and

(e) if so, the details thereof?

### **Capacity Building for Service Providers**

211. Shri G M Harish Balayogi:

Will the Minister of TOURISM

be pleased to state:

(a) the details of initiatives undertaken by the Government for capacity building for tourism service providers under Capacity Building for Service Providers (CBSP) scheme;

(b) the funds allocated and utilized under the said scheme, during each of the last five years in Andhra Pradesh;

(c) the number of people trained and placed under the CBSP scheme, especially women, during each of the last five years, district-wise particularly in Konaseema district of Andhra Pradesh;

(d) the number of Scheduled Caste/Scheduled Tribe/Other Backward Class people trained and placed under the programmes of the said scheme, district-wise particularly in Konaseema district of Andhra Pradesh; and

(e) the number of beneficiaries of the various programmes conducted under the said scheme during each of the last five years particularly in Konaseema district of Andhra Pradesh?

### **Integrated Job Opportunities**

212. Shri Tejasvi Surya:  
Shri Dineshbhai Makwana:  
Shri Bhartruhari Mahtab:  
Shri Dharambir Singh:  
Shri Anup Sanjay Dhotre:  
Shri Tapir Gao:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the specific details of the MoU signed between the Ministry of Labour and Employment with Amazon India;

(b) whether the Government is planning to integrate the job opportunities posted by Amazon India on the NCS portal with other Government employment schemes and initiatives, such as skill development programmes or rural employment projects and if so, the details thereof; and

(c) whether the Government is planning to ensure equitable access to these job opportunities for individuals in rural and underserved regions, particularly in constituencies like Bhiwani-Mahendergarh and if so, details thereof?

### **Menace of Wild Boars**

213. Shri Manickam Tagore B:  
Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the steps taken to address the growing menace of wild boars in the agricultural regions of Ramanathapuram, Sivagangai and Virudhunagar districts in the State of Tamil Nadu, which are causing extensive crop damage;

(b) whether the Government has considered including wild boars in the non-protected species list, as has been done in the State of Kerala, to enable better population control measures, such as culling or relocation, to mitigate the damage caused to crops in the State of Tamil Nadu;

(c) the details of compensation and relief measures proposed for farmers who have suffered substantial financial losses due to wild boar damage to their crops in the above said districts;

(d) the measures taken by the Government to ensure that State authorities, including the Forest, Revenue, and Agriculture departments, collaborate effectively to implement a long-term solution for managing the wild boar menace in Tamil Nadu; and

(e) the details of immediate actions taken/proposed to be taken by the Government to provide protective measures in this regard?

### **Status of NAPS 2.0 in Andhra Pradesh**

214. Shri G Lakshminarayana:  
Shri Tangella Uday Srinivas:  
Shri Appalanaidu Kaliseti:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the current status of National Apprenticeship Promotion Scheme (NAPS) 2.0 in Andhra Pradesh, including the total number of apprenticeships provided in the State, district-wise;

(b) the number of employers and industries in Andhra Pradesh enrolled under NAPS 2.0 for apprenticeship opportunities;

(c) the total number of apprentices that have completed training under the said scheme along with the number of persons absorbed into full-time employment in the said State, sector-wise;

(d) the financial allocation and disbursement under the said scheme, including amount spent on apprenticeship incentives and the plans for further fund releases to expand apprenticeship opportunities in Andhra Pradesh;

(e) the number of apprentices from the said State engaged in CPSUs/SPSUs and Central/State Government departments, year-wise; and

(f) the total number of women apprentices who have participated in the said scheme in the said State and efforts made to increase their participation in traditionally male-dominated sectors?

### **Tax Collected from Tobacco Products**

215. Shri Raja Ram Singh:

Will the Minister of FINANCE

be pleased to state:

(a) the share of taxes collected from Tobacco, Cigarettes, Bidi and allied products in the Gross Tax Revenue of Government for the financial year 2016-17 to 2023-24;

(b) whether the Government seek to divert a part of the taxes collected from tobacco and allied products towards the development of the healthcare sector and if so, the details thereof; and

(c) the initiatives and action taken by the Government in this regard?

### **Tourist Arrivals and Tourism Development Initiatives in India and Uttar Pradesh**

216. Shri Shashank Mani:  
Shri Dileshwar Kamait:

Will the Minister of TOURISM

be pleased to state:

(a) the number of foreign tourists arrived in the country during each of the last three years, State and district-wise particularly Uttar Pradesh, Bihar and Jharkhand;

(b) whether the Government is targeting 100 million foreign tourist in the long run, if so, the number of tourists expected to visit the country in the next five years;

(c) whether the Government has prepared a roadmap to boost the tourism industry in country including Bihar and Jharkhand;

(d) if so, the specific initiatives taken/being taken by the Government for infrastructure development, sustainable tourism and improvement of facilities at key destinations; and

(e) the aims and objectives of the Swadesh Darshan Scheme and the details of projects executed under the Scheme, State-wise?

### **Recovery of Tax Arrears**

217. Dr. C M Ramesh:

Will the Minister of FINANCE

be pleased to state:

(a) whether it is a fact that the tax arrears of the country has been reached to Rs. 47 lakh crores which constitutes 14 per cent of the GDP;

(b) if so, the details thereof; and

(c) the efforts being made by the CBDT, CBIC and legal cells of the Government to recover tax arrears?

### **Stand Up India Scheme**

218. Shri Vishaldada Prakashbapu Patil:  
Shri Navaskani K:  
Shri C N Annadurai:

Will the Minister of FINANCE

be pleased to state:

(a) the key objectives of the Stand Up India Scheme and the way by which the scheme has contributed to foster entrepreneurship among SC/ST and women entrepreneurs since its inception;

(b) whether the Government has any details on the number of enterprises established under the scheme, categorized by SC, ST and women beneficiaries;

(c) whether the Government has any data on the number of beneficiaries and loans disbursed under the Stand Up India Scheme and if so, the details of beneficiaries including women beneficiaries under the Scheme during the last three years, State/UT-wise including Maharashtra;

(d) the steps taken/being taken to ensure digital inclusion for SC, ST and women entrepreneurs, especially in remote and rural areas to enable them to leverage the benefits of

Scheme;

(e) the role played by public and private sector banks in the successful implementation of the Scheme; and

(f) the mechanisms put in place by the Government to monitor the implementation and impact of the Scheme at the national and State levels?

### **Rat-hole Coal Mining in Reserved Forests**

219. Shri Pradyut Bordoloi:  
Shri Anto Antony:  
Shri Joyanta Basumatary:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware of the illegal practice of rat-hole coal mining in North Eastern Region;

(b) if so, the details of action taken after the incident of Dehing Patkai Wildlife Sanctuary and other protected areas and reserve forests in Assam's Tinsukia district;

(c) the details regarding the number of such mines present in the region and the area of forests that have been affected;

(d) the steps being taken by the Government to clamp down on these illegal mines and the coal mafia that operates them;

(e) whether the Government is aware of the number of accidents taking place in these mines and the number of fatalities that have taken place, if so, the details thereof; and

(f) the measures are being implemented to restore and rehabilitate areas damaged by rat-hole mining?

### **Decriminalize Minor Offences in Direct Tax Matters**

220. Smt. Poonamben Hematbhai Maadam:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has undertaken any steps to decriminalize minor offences in direct tax matters to promote ease of doing business, especially for medium and small enterprises;

(b) if so, the details thereof;

(c) whether the Government has introduced initiatives for litigation management in direct tax matters; and

(d) if so, the details thereof?

### **Long-term Interest-Free Loans to Support Infrastructure Investment**

221. Shri P V Midhun Reddy:

Will the Minister of FINANCE

be pleased to state:

(a) the criteria for the 1.5 lakh crore for long-term interest-free loans to support infrastructure investments by State Governments;

- (b) the process for States like Andhra Pradesh to utilise these funds; and
- (c) whether the Government monitors the utilization of these loans by the States to ensure timely completion of infrastructure projects?

### **Smart Classrooms in Schools in Maharashtra**

- †222. Shri Arvind Ganpat Sawant:  
 Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:  
 Shri Sanjay Haribhau Jadhav:  
 Shri Sanjay Uttamrao Deshmukh:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government is giving priority to promote smart classrooms in the schools across the country and if so, the criteria fixed by the Government in this regard;
- (b) whether the Government has fixed any target for implementation of smart classrooms in the schools across the country and if so, the time by which the target is likely to be achieved;
- (c) whether the aspirational districts have also been covered under the said scheme;
- (d) if so, the details thereof including State of Maharashtra and especially in Osmanabad district along with the time by which the said target is likely to be achieved;
- (e) the details of the smart classrooms set up in Maharashtra under the said scheme during the last five years and the current year, district-wise especially in Parbhani, Yavatmal-Washim and Osmanabad Parliamentary Constituencies;
- (f) whether the Government proposes to set up smart class system in each classroom of all the schools across the country;
- (g) the timeline fixed by the Government in this regard; and
- (h) the details of the funds allocated and utilized for the said purpose during the last five years, State-wise including Maharashtra?

### **Smuggling of Narcotic Substances**

223. Shri Magunta Sreenivasulu Reddy:  
 Shri Putta Mahesh Kumar:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has undertaken any study/survey recently regarding the movement and smuggling of narcotic substances in the country;
- (b) if so, the details of the total volume and number of seizures of such narcotic substances during the last five years, especially from the ports and border areas of the country;
- (c) the details of the total valuation of such seized narcotics in a year-wise manner and the country of origin of the same;
- (d) the details of the total number of arrests and convictions in regard to movement and smuggling of narcotic substances, State-wise; and
- (e) the steps taken by the Government to reduce the movement and smuggling of narcotic substances across the country during the last five years, especially in Andhra Pradesh, State-wise?

### CBDD Scheme

†224. Dr. Manna Lal Rawat:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the project of tourism sector launched under Swadesh Darshan and PRASHAD schemes in Rajasthan, place-wise along with the specific components thereof;

(b) whether any site in or around Udaipur district in Rajasthan have been identified under the Challenge Based Destination Development (CBDD) scheme, if so, the details thereof;

(c) the details of the planned specific measures to encourage tourists to spend 5-10 per cent of their budget on local goods in Rajasthan, particularly Udaipur district; and

(d) the details of the strategies to engage Rajasthani diaspora through Chalo India Global Diaspora Campaign along with the targets set to increase the number of international tourists in Rajasthan through the said initiative?

### Equal Opportunity Cells in Universities/HEIs

225. Shri S Venkatesan:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of Universities/Higher learning institutions under the ambit of UGC, category-wise (Central and State etc.);

(b) whether these institutes constituted "Equal Opportunity Cells" as prescribed by "The UGC (Promotion of Equity in Higher Educational Institutions) Regulations, 2012";

(c) if so, the details thereof;

(d) the details of the universities/higher learning institutions that have not yet constituted "Equal Opportunity Cells" as per 2012 regulations; and

(e) the action initiated by the Government /UGC against such Universities/HEIs?

### Multilingual Functionality on the e-Shram Portal

226. Shri Dhairyasheel Sambhajirao Mane:

Shri Chavan Ravindra Vasandrao:

Shri Sudheer Gupta:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has launched multilingual functionality on the e-Shram portal to provide seamless access to various Government schemes for unorganised workers and if so, the details thereof;

(b) the total number of registration done on the e-Shram portal by the unorganised workers since its launch along with the average number of registration done per day during last one year;

(c) the details of social security schemes being facilitated through registration on the e-Shram portal at present; and

(d) the other steps taken/being taken by the Government to provide comprehensive social protection to unorganised workers in the country?

### **Scheme for Special Assistance to SCEI**

†227. Shri Nalin Soren:  
Adv Dean Kuriakose:  
Shri Jugal Kishore:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government had launched a new scheme called Special Assistance to States for Capital Expenditure/Investment;

(b) if so, the details of interest free loan/assistance provided to the States so far under the said scheme including Jammu and Kashmir, State/year-wise;

(c) the other steps taken/being taken by the Government for capital expenditure/investment across the country, if so, the details thereof;

(d) whether the Government has sanctioned funds under the Special Assistance to States for Capital Investment Scheme for Kerala State during the last two years, if so, the details thereof and if not, the reasons therefor; and

(e) the total number of projects sanctioned and funds sanctioned under the scheme during the last two years, State-wise?

### **Ranbhoomi App**

228. Shri Anto Antony:

Will the Minister of TOURISM

be pleased to state:

(a) the details of sites included in the Ranbhoomi App for the promotion of tourism;

(b) the safety measures put in place for visitors to remote and sensitive sites listed in the App; and

(c) whether there are any plans to enhance infrastructure and amenities at the 77 sites featured in the Ranbhoomi App and if so, the details thereof?

### **STEM Education**

229. Dr. Amar Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is aware that storytelling can serve as a powerful tool to demystify complex STEM (Science, Technology, Engineering and Mathematics) concepts, foster critical thinking and ignite a passion for discovery;

(b) if so, the details thereof; and

(c) the initiatives proposed to be taken by the Government to integrate storytelling into STEM education keeping in mind that narrative techniques help children better understand and retain scientific information, making abstract ideas tangible and relatable?

**Uncontrolled Inflation**

230. Dr. Kirsan Namdeo:  
Dr. Kalanidhi Veeraswamy:  
Shri Balya Mama Suresh Gopinath Mhatre:  
Shri Dinesh Chandra Yadav:

Will the Minister of FINANCE

be pleased to state:

(a) whether common people are facing a lot of difficulties due to uncontrolled inflation and the cost of meals for the common people has increased due to 25-50 per cent rise in prices of food items, groceries and household items;

(b) if so, the details thereof;

(c) the steps taken/being taken by the Government to control inflation and prices of essential commodities such as food items, fuel, etc.;

(d) whether low income, unemployment, high cost of petroleum products and low productivity of crops due to climate change are the main reasons for high inflation and price rises in the country;

(e) if so, the details thereof;

(f) whether the Government is aware of the huge impact of rising commodity prices on the country, leading to stress among people, business facing losses and some even shutting down due to increased costs; and

(g) whether the Goods and Services Tax (GST) has imparted the rising prices of goods and services in the country?

New Delhi  
Tuesday, January 28, 2025/  
Magha 7, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

# INDEX

## (Ministry-Wise)

Corporate Affairs	: 13, 38, 48, 62, 79, 98, 149, 162, 198, 210
Culture	: 4, 8, 16, 28, 42, 64, 73, 76, 85, 89, 118, 123, 126, 140, 143, 145, 153, 155, 160, 163, 177, 182, 193
Education	: 7, 10, 14, 20, 22, 27, 29, 36, 37, 39, 40, 41, 43, 44, 45, 58, 61, 63, 77, 78, 80, 81, 82, 86, 94, 96, 101, 102, 103, 104, 107, 112, 114, 117, 121, 128, 139, 154, 157, 158, 161, 170, 171, 176, 178, 179, 185, 186, 188, 195, 200, 205, 222, 225, 229
Environment, Forest and Climate Change	: 3, 5, 11, 24, 26, 32, 33, 50, 52, 67, 106, 129, 134, 136, 164, 166, 167, 175, 181, 187, 192, 201, 207, 213, 219
Finance	: 18, 23, 30, 31, 46, 47, 49, 53, 56, 57, 70, 74, 75, 90, 91, 93, 97, 132, 137, 138, 141, 142, 147, 150, 152, 165, 168, 172, 189, 204, 215, 217, 218, 220, 221, 223, 227, 230
Labour and Employment	: 9, 12, 17, 19, 66, 69, 87, 95, 109, 110, 122, 135, 144, 159, 183, 197, 199, 203, 212, 226
Skill Development and Entrepreneurship	: 6, 15, 51, 54, 60, 71, 119, 120, 124, 133, 151, 169, 180, 206, 208, 214
Tourism	: 1, 21, 34, 59, 65, 72, 88, 100, 105, 108, 111, 113, 115, 127, 130, 148, 156, 173, 184, 190, 191, 202, 209, 211, 216, 224, 228
Youth Affairs and Sports	: 2, 25, 35, 55, 68, 83, 84, 92, 99, 116, 125, 131, 146, 174, 194, 196

## Remarks

### LOK SABHA CORRIGENDUM

to the List of Questions for WRITTEN ANSWERS on  
Monday, February 03, 2025/Magha 14, 1946 (Saka)

Question No.  
43

Correction  
Part (d) : "delete"

New Delhi;  
January 31, 2025  
Magha 11, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General